vacancy caused by the appointment of Shri Sukhdev Prasad as Deputy Minister and do communicate to this House the name of the member so elected by Rajya Sabha to the Committee."

I am to request that the concurrence of Rajya Sabha in the said motion, and also the name of the member of Rajya Sabha so elected, may be communicated to this House."

MR. DEPUTY CHAIRMAN: The House stands adjourned till 2.00 P.M.

> The House then adjourned for lunch at seven minutes past one of the clock.

The House reassembled after lunch at two of the clock, Mr. DEPUTY CHAIRMAN in the Chair.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS-contd.

SHRI N. JOSEPH (Andhra Pradesh): Mr. Deputy Chairman, Sir, the other day I was speaking about the part being played by the integrationists. The integrationists are issuing provocative statements that all the Backward and Scheduled Castes are not in the movement. Sir, we know that all the Scheduled Castes and Backward Classes voted for the Congress in the last general elections and it is because of their complete support and cooperation that these people could be elected with huge majority. Of course, we know that all the rich reactionary people and the parties like Jana Sangh and the Swatantra voted against the Congress Party at that time. In spite of all this, these people could come out successfully with a thumping majority and the other parties who opposed Congress are in a minority. If all these poor people are not for separation, then why these | a national spirit.

people are afraid of going to their constituencies. They sat here for all these three months and issued provocative statements and none of these M.Ps. and M.L.As. who are for integration, could go to their constituencies. It means that they knew that all the people are for separation and there is none to support their cause of integration. They are sitting here and misguiding the central leaders saying that the people are not with the separation movement. It is not a fact. They wanted to prove that it is not a people's movement. It is known to all the people who have seen this movement in Andhra as to what it is in Andhra.

They have also been alleging that the agitators are getting funds from foreign sources and other rich sources. That also is not a fact. Ever so many organisations which are fighting for separation wanted to come to Delhi to explain their stand as to why they demand separation of Members of Parliament and Central leaders-the reasons for their fighting—but they could not come to Delhi because they are not having sufficient money to come at least once. But those people who are sitting M.L.As, who are in Hyderabad—the supporting integration—for four or five months are flying off and on to Delhi from Hyderabad and from Hyderabad to Delhi not once but several times. Where are they getting the money from? So, it is not a good argument to say that these people are getting money from these sources and those people are getting money from those sources. It is not a fact. They are not getting any money from any foreign sources. It is not good on the part of the Government and these people to say that foreign elements are free to act as they like in our country which is imbibed with [Shri N Joseph]

These people say that they are integrationists but I am sorry to see these people calling themselves integrationists None of them was able to issue any statement or give any reasons as to why they are for integration Could they give one reason, either on paper or from the platform, why they stand for integration? While the separatists are giving so many statements in the papers and from the platform about the reasons for separation? Why should they speak against separation without explaining the benefits or advantages that Andhras and Telenganas should have integration? I am sorry to see them calling themselves as integrationists without coming forward with reasons as to why they stand for integration

Mr. Gupta, the other day, said that the people fighting for separation were counterrevolutionaries Where is a revolution in Andhra to call this a counter-revolution? There are about 25 000 workers in Guntur town in the tobacco industry and many of them are associated with the unions which are affiliated to the AITUC led by the CPI people Then, when 25,000 people are there, why could not the CPI people hold a meeting supporting integration? They tried their best to hold a meeting in support of integration but they could not do so

BRAHMANANDA **PANDA** SHRI (Orissa) Now that the trains are leaving, specially goods trains with Guntur tobacco

SHRI N JOSEPH Even with these 25,000 people who have elected him as an M L As from the CPI, Mr Sri Krishna could not stand in Guntur and ran away to Hyderabad When these people were there, why should he leave Guntur and run away to Hyderabad? So, it means

that these 25,000 people are not for integration as the CPI wants Therefore, they could not find a shelter there

And, Sir, there are about 7,000 workers in Chirala, associated with the unions controlled by the Communist Party tried their best there also to hold a meeting in support of integration, but in spite of that they could not hold even one meeting So, this cannot be called a counterrevolution This is a spontaneous movement with a desire for separation, it is a people's movement

Again, they say it is a landlords' move-How is it a landlords' movement when the poor people know that the Bill is not for them but for the landless? The ex-Chief Minister, whose slogan was 18 acres of wet land and 27 acres of dry land, suddenly changed his slogan and introduced a Bill enhancing the limit of wet land to 27 acres and that of dry land to 54 acres In that case, where is the land to distribute to the poor? It is naturally the poor people who have a grouse against the ex-Chief Minister for suddenly bringing in the Bill enhancing the limit and thus putting an end to the aims and aspirations of the poor people in Andhra In the end I say that the majority of the MLAs, MPs and the people both in Andhra and Telengana wanted separation and actually there was a general existence of separation in all branches, in Budget, in services, in the appointment of officials In almost all branches of life there is separation, and when that is so, why not accede to legal separation.

I will appeal to the House and to the Central leaders to see that separation is given to Andhra Pradesh.

श्री गंगशरण सिंह (नाम-निर्देशित) जनाब डिप्टी चेयरमैन माहब, यो तो राष्ट्रपति का अभि-भाषण प्रत्येक वर्ष ससद के सत्न के प्रारम्भ मे होता है, लेकिन इस वर्ष का स्रभिभाषण एक विशेष परिस्थिति मे हुन्ना न्नौर इसीलिए उससे हमारी श्रीर देश की ग्राशाए बहुत थी। स्वतवता के 25 वर्ष बाद जब हम रजत जयन्ती मन। रह है, उसके बाद राष्ट्रपति का जो ग्रभिभाषण हम्रा उससे ऐसी म्राकाक्षा थी, म्राशा थी, यह म्रवेक्षा थी कि उन पच्चीस वर्षों ना कुछ लेखा-जोखा उसमें होगा स्रौर उसके स्राधार पर सागे के लिए भी कुछ दिशा-निर्देश होगा, कुछ प्रेरणा मिलेगी। मै ग्रत्यन्त विनम्रतः, किन्तु दु:ख के साथ कहना चाहता ह कि ग्रभिभाषण मुनने के बाद यह ग्राणा पूरी नहीं हुई, निराशा हुई स्त्रौर लगा कि उससे कोई ऐसी ब्रेरणा नहीं मिली, जिस ब्रेरणा के चतन आगे काई गतिशीलना आए।

महोदय, बहुत से विषय ऐमे है जिनका राष्ट्रपति के ग्रभिभाषण में उल्लेख किया गया है, लेकिन दिशा-निर्देश नही किया गया है। राष्ट्रपति से ग्रभिभाषण में मिर्फ इसी की ग्रपेक्षा नहीं होती है कि वह कुछ विषयो की नालिका बना दे, उनसे प्रपेक्षा यह भी रखी जाती है कि जिन विषयो का वह उल्रेख कर रहे है, उनके सम्बंध मे दिया-निर्देश भी करेगे। किसी विषय को लीजिए, शिक्षा को ले लीजिए। मैं सपजना ह 25 वर्षों में शिक्षा की जो दुर्गति हुई है वैसी दुर्गति शायद ही किसी स्रौर चीज की हुई हो। जिस शिक्षा के कार्यक्रम को स्राजादी के पहने ब्रिटिश सरकार ने बनाया था, उसमे पैवद लगाए गए, नतीजा यह हुन्ना है कि हम जो सामाजिक परिवर्तन करना चाहते हैं, म्रार्थिक परिवर्तन करना चाहते है, शासन मे जो मुधार लाना चाहने है, उसके लिए हमारी शिक्षा की बनियाद है वह जो ज्यों की त्यों पहले की तरह बनी हुई हे कारगर नहीं हो सकती। उसे बदलना चाहिए, लेकिन उसमे पैवद लगाए जाते हे, श्रोर में समझता ह, इस बात की नितात ग्रावश्यकता है कि हमारी शिक्षा के मलभूत सिद्वातो मे, उसके कार्यक्रम मे, उसके सम्बध की नीति मे श्राम्ल परिवर्तन किया जाए। एक श्रोर हमारे

ग्रेजुएटो की सप्या बढ़ रही है, पढ़े-लिखे लोगो की सख्या बढ रही है, और दूसरी स्रोर उसके स्रनुपान में बेकारों की सख्या भी बढती जा रही है। हमारे हर क्षेत्र मे विरोधाभास है। एक ग्रोर हजारो इजीनियर बेकार हे, दूसरी तरफ गावो मे चले जाइए, वहा बिजली खराव हो जाती है, पानी का नलक्ष खराब हो जाना है, टैक्टर खराब हो जाता है, तो उसकी मरम्मत करने वाला **ब्रादमी नही मिलता ब्रीर गाब के लोगों को** परेशानी उठानी पड़ती है। इस नरह एक एनार्की कहिए या इस तरह का बिना समझ-बझ के हनारा जो विकास हम्रा है, उस विकास के चतने जितना लाभ हुन्ना है, उससे हानी भी कम नहीं हुई है। इसलिए मेरा तो कहना यह है कि सबसे पहले शिक्षा के क्षेत्र मे स्रामल परिवर्तन करना चाहिए ग्रौर इस बात का खयाल रखना चाहिए कि ग्राज की शिक्षा ज्ञान के साथ-साथ ग्रर्थकारी हानी चाहिए, उसको उपयोगी भी होनी चाहिए। मे तो समझता ह कि बहुत से नौजवानो को ग्रगर ग्राज शिक्षा नही देकर वैसे ही छोड दिया जाए तो वे गावो मे श्रौर श्रपने खेत खलिहानो मे ज्यादा अच्छा काम कर सकेगे। स्राज के पढे-लिखे लोग कुर्मी का ही काम चाहते हैं, उसका नतीजा यह है कि दूसरे काम करने मे उनको सकीच होता है शिक्षा के सम्बंध में ग्रभिभाषण में जा निखा गया है वह एक प्रकार से ग्राधा वाक्य है कि सामाजिक परिवर्तन स्रौर ग्रार्थिक विकास के स्राधार पर स्रागे की शिक्षा के बारे में पचवर्षीय योजना में कुछ कदम उठाएगे। मैं यह उम्मीद करता था कि शिक्षा जो सबसे ग्रावण्यक विषय है, उसकी रूप रेखा ज्यादा स्पष्ट हाती, दिशा श्रौर उसका रूप ज्यादा निर्दिष्ट होता। जहा तक बच्चो के काम का सवाल है, ग्रभी हाल तक उस दिशा मे प्राय. कुछ नही किया गया। पिछले कुछ वर्षो से कुछ काम शुरू हुआ है, नहीं तो प्री-स्कूल स्टेज के जो बच्चे है, स्कूल में जाने के पहले की उम्र के जो बच्चे होते है, उनके सम्बंध में कभी कोई ग्राट दे दिया गया हो, लेकिन सरकारी तौर पर उनके शिक्षण का, उनकी देख-रेख का, उनके सबध की चीजो का, ग्राज तक प्रवय नहीं किया गया। श्राज क्या हो रहा है<sup>7</sup> ग्राज बहुत से क्षेत्रों में ग्राप यह पाते

## श्री गगाशरण सिंही

है कि जहा ग्रच्छे स्कूल खुलते है, दूसरी चीजे वनती है उनका लाभ जनता नही उठा सकती है। जब बच्चा के सम्बन्ध मे प्रोग्राम बनाने के लिए कमटी बनी थी तो उसके पहले तमिल नाडु से लेकर उडीसा तक सर्वे कराया गया था स्रोर यह पाय। गय। कि 70 प्रतिशत ऐसे बच्चे है, जिनमे न्युट्रेशन की कमी है, जो ग्राखो की बीमारी से परेशान है। जो बच्चे म्राख की बीमारी से परेशान हो, देख नही सकते हो, पढ नही सकते हो जिनमे न्यूट्रेशन की कमी हा, जिनमे शक्ति नही हो, इस तरह ने बच्चे किस तरह से शिक्षा ग्रहण कर सकेगे? अब तक जिस काम की हमने सबसे अधिक उपेक्षा की है वह यह है। बहत से तरीके, बहत से मामले गुलामी के जमाने से ग्रब भी चल रहे है। बच्चो के मामले मे जितनी मुस्तैदी, जितनी तन्देही, जितनी तत्परता सरकार को दिखलानी चाहिये थी उतनी उसने नही दिखलाई। इसका नतीजा यह हुआ कि आगे की जो हमारी नस्ल है, श्रागे जा हमारी जैनरेशन है, श्रागे श्राने वाली जो पीढ़ी है उसकी बहुत बड़ी सख्या बौद्धिक दुष्टि से, शारीरिक दुष्टि मे, धीरे-धीरे क्षीण होती चली जा रही है। सबसे बडी श्रावश्यकता इस बात की है कि इस चीज को जल्द से जल्द किस तरह से बदल। जाय। ग्राज हमे शिक्षा के क्षेत्र मे शुरू से ही परिवर्तन करना चाहिये, जिसमे बच्चो के लिए शिक्षा माथ ही उनके स्वास्थ्य का प्रबन्ध हो। हमारी शिक्षा ऐसी होनी चाहिए कि मैट्रीक्यूलेशन के ग्रात-ग्राते, हायर सेकेन्डरी के ग्राते-ग्राते, जो भी विद्यार्थी हा, वह जीवन के किसी भी क्षेत्र मे प्रवेश कर सकने की क्षमता श्रीर धिच प्राप्त कर सके ग्रौर ग्रपनी जीविका चला सके। इस तरह का प्रबन्ध सरकार को करना चाहिये। बाकी ऐसे जो विद्यार्थी है, जा ग्रागे जाना चाहते हा किसी विशेष अध्ययन के लिए, उनके लिए सिफ उसी तरह विद्यार्थियो के लिथ विश्वविद्यालया मे प्रबन्ध क्या जाना चाहिये। नहीं तो ग्राज यूनीवर्मिटिया में जा भीड़ है, जिसक चलत बेकारी बढ़ रही है जिमके चलते देश मे प्रनेक सामाजिक समस्या पैदा हो गई है, इस तरह की और ब्रधिक समस्याए | क्षेत्र मे, दोनो ही क्षेत्रो मे क्रांति करनी है श्रौर

सिर्फ पैदा ही नही होगी, बढती भी रहेगी। हमे नीचे से प्रारम्भ से ही शिक्षा के कम को बदलन। होगा ताकि हम विद्यार्थियों को भिन्त-भिन्त क्षेत्रों में, भिन्न-भिन्न विद्याम्रो में, भिन्न-भिन्न दिशाम्रो में भेज सके, प्रेरित कर सके। इसलिए मेरा कहना है कि शिक्षा का एक नया कार्यत्रम नई मशीन बना कर मस्तैदी के माथ व्यावहारिक ग्रौर सार्थक शिक्षा का प्रबन्ध किया जाना चाहिये। पहले कई कमेटिया बनी स्राखिर मे एज्केशन कमिशन बना। उसमे भारतवर्ष के कुछ लोग रखे गये थे, भिन्न-भिन्न देशों के लोग रखें गये थे। वह एक ग्रजीब भानमती का पिटारा बना था, यह कहने के लिये मझे श्राप माफ करेंगे । बाहर से लोग लायें गये, मैं समझता ह कि भारत वर्ष मे काफी ऐसे शिक्षाविद है, जो देश की शिक्षा को समय के ग्रनमार बदल सक्ते है। ग्राज इस बात की ग्रावश्यकता पड गई है कि इस चीज मे इतना समय न लगाया जाय, बल्कि खासतौर पर जो लोग भारतवर्ष की परिस्थिति के जानकार हैं, जो भारत वर्ष की शिक्षा पद्धति को जानते है, जा यहा के भ्रार्थिक भ्रौर सामाजिक परिवर्तनो के बारे मे जानते है, उन सबको मिल कर एक ऐसा कार्यक्रम बनाना चाहिये, जिससे ज्ञान की वृद्धि शिक्षा के विस्तार के माथ-साथ बेकारी की ममस्या हल हो जाय। इसके साथ ही साथ जो हमारी सामाजिक ग्रौर ग्रार्थिक समस्या है, वह भी हल हो। हमारी शिक्षा ग्राज नौजवाना के बीच मे जो कुन्टा, त्रास ग्रीर परेशानी नजर ग्राती है, उसे भी दूर कर सके। शिक्षा ग्रौर उसकी पद्धति मे बिना परिवर्तन किये यह काम आगे नहीं बढेगा और देश के दूसरे काम भी स्रागे नहीं बढेंगे, क्योंकि जो स्राने वाली पीढी है, ग्राज त्नास कुण्टा ग्रीर बेबसी से ग्रसित है ।

दूसरी बात यह है कि हमे यह सोचना चाहिये कि जिस जमाने से हम गुजर रहे है, उसमें से ये काम सिर्फ सरकार के जरिये से होने वाले नहीं है। हम प्रत्येक क्षेत्र में एक तरह की क्रांति करनी है। हमे भ्रार्थिक क्षेत्र मे ग्रौर सामाजिव

कोई भी काति केवल सरकार के बल पर, पालिया-मेट के बल पर ग्रौर कानुन के बल पर नहीं हुन्रा करती जब तक कि उसमे जनता का महयोग प्राप्त न हो। सरकार की स्रोर से भ्राश्वासन दिया गया स्रौर लोगो की स्राकाक्षाए बढ़ी, लोगो की उम्मीदे बढी, लेकिन इस तरह के कार्यों मे जब तक जनना का सिकय सहयोग, जनना का पार्टि-मिपेशन नहीं होगा तब तक इस तरह के कार्य श्रागे नहीं बढ़ सकते है। मझे ऐसा लगता है कि ग्राजादी की लडाई क जमाने मे ग्रौर उसके बाद कुछ दिनो तक सरकार श्रीर जनता के बीच मे जो पूल था, जो मिलान वाली कटी भी, भ्राज वह कडी धीरे-धीरे टुटती जा रही है। श्राज ऐसा लगता है कि हम दो वर्गों मे विभाजित हो गये हैं। एक वर्ग वह है जिसमे तीन श्रेणी के लाग <mark>ग्रा</mark>ने है। एक वर्ग म शासक है, सरकार के बडे क्राफिसर है <mark>क्रौ</mark>र पुजीपति लोग है। दूसरे वर्गमे बाकी लाग, बाकी सारी जनता आती है। ग्राज ग्राप किसी मामले मे जाइये, साधारण रेलवे रिजर्वेशन कराने की बात हो, किसी दुकान से काई चीज खरीदन की बात हो, किसी दफ्तर मे कोई काम हो, जब तक स्राप वी० स्राई०पी० नही है, स्रगर स्रापकी कोई खास जगह नहीं है, तो ये चीजे श्रापको नहीं मिल सकती है। ग्राज देश की ग्रवस्था ऐसी हो गई है कि हमारे देश मे तीन श्रेणियो के बने प्रथम वर्ग के म्रलावा ऐसा लगता है कि मारा देश सेकेन्ड क्लाम मिटिजन हो गया है, द्वितीय दर्जे का नागरिक हो गया है। नागरिकता के जो ग्रधिकार ऊपर के लोगो को प्राप्त हैं, ग्राज प्रधिकाश जनता को वे ग्रधिकार प्राप्त नही है। इस तरह से जो बीच की कड़ी है वह टुटती नजर म्राती है। पूराने जमाने मे क्या होता था? मरकार जब किसी चीज के बारे में निर्णय लेती थी तो उससे सम्बन्ध रखने वाली जो पोलिटिकल पार्टीज होती थी, जो सगठन होने थे, वे उस चीज को जनता के बीच मे ले जाते थे, उसका प्रचार करते थे। लेकिन ग्राज हालत क्या हो गई है। मैं समझता ह कि देश के ग्रन्दर एक ही कड़ी रह गई है जिसके बल पर सारा देश चल रहा है श्रौर वह है प्रधान मत्नी की लोकप्रियता। काग्रेस सगठन का जो हाल है, जो पार्टी पावर मे है, जो एजेसी है, उसका जो कुछ मैने बाहर से दश्य देखा है स्रौर दूसरी पार्टियो का जो हाल है उसको देखकर मझ को ऐसा लगता है कि शासन स्रौर जनता के बीच मे कोई कडी नही रह गई है। एकमात्र जो कडी रह गई है वह सिर्फ इदिरा गाधी की लोकप्रियता है। वे जहा जाती है वहा की जनता उनक कहने पर बोट देती है। इसके ग्रलावा मुझे मानुम नही होता कि ग्रौर कार्द क**डी** है। बहतो को शायद किसी पार्टी के सम्बन्ध मे कुछ कहने के लिये ससद् उचित भोरम नहीं लगे। लेकिन आज की परिस्थिति मे यहा कहा जाना ग्रावश्यक है। इसलिये कह रहा हा ग्रभी हाल मे जब काग्रेस का विभाजन हम्रा तो उसके बाद लोगो की माकाक्षाये बढ गई हैं मीर उनकी माकाक्षामी की पूर्ति मे जिनना विलम्ब होगा, मझे लगना है कि देश मे उतनी ही निराशा छायेगी। श्रव म यह सोचता ह कि काग्रेस का विभाजन ग्रगर 1949 में हम्रा होता तो ज्यादा म्रच्छा होता। यहा की राजनीति ज्यादा पुष्ट ग्रीर स्वस्थ होती। मेरा ल्याल है कि उस समय वह विभाजन होता राजनीति का स्तर ज्यादा अच्छा होता । अगर उस समय भी नहीं हुआ। था तो 1955 में जब काग्रेस का सेशन भ्रावडी मे हम्रा था, जब काग्रेस ने समाजवाद का प्रस्ताव पास किया. उस समय होता तो देश की राजनीति का स्तर शायद फिर भी ग्रच्छा होता। मै समझता ह कि यह विभाजन देश के हित मे अच्छा हुआ, लेकिन यह विभाजन जिस प्रकार हम्रा उसके चलते इस विभाजन से जितने लाभ होने बाहिए थे उतने नही हुये। सबसे पहले आज इस बात की चेप्टा करनी चाहिए कि जो काम हम करना चाहते है उसमे जनता का पार्टिसिपेशन, जनता का भाग, जनता का सिक्रय सहयोग होना चाहिए। जनता का महयोग हमे किस तरह से मिलेगा, इसके लिए कार्यक्रम बनाना चाहिए। हम मानते है कि यहा भिन्न भिन्न पोलिटिकल पार्टिया हैं, उनके ग्रपने ग्रपने द्ष्टिकोण हैं, लेकिन म्राज की परिस्थिति मे उनकी ग्रिधिकाश बाते इतनी कामन हैं, समान है कि मैं समझता ह कि उनमे बहुत से क्षेत्रों में बहुत सी पोलिटिकल पार्टिया मिलकर काम कर सक्ती है। लेकिन म्राज मारा काम कराने का दायित्व सरकार

[श्री गगाशरण सिंह]

पर ग्रा गया है। ग्राज सरकारी स्तर पर ही चीजो को करने कराने का एक नया दग हो गया है। कोई काम हो चाहे वह गैर-सरकारी सस्थास्रो का ही क्या न हो बिना सरकार के नही हो पाता। भाषा, शिक्षा, स्वास्थ्य ग्रौर बच्चो की गैर-सरकारी सस्यात्रों से मेरा निकट का सम्बन्ध है। मै अपने ग्रनुभव से कह सकता हू कि सरकार की सहायता ग्रौर महानभृति के बिना उन क्षेत्रों में कुछ भी होना सभव नही है। बगैर सरकार की सहायता के, सरकार के इशारे के एक पत्ता नही हिल सकता है। सबसे पहले मैं यह चारूगा कि अगर सही मायने में हम जनतत्र को चलाना चाहते है, मही माने मे हम जनता का पार्टिसिपेशन चाहते है तो जनता को ज्यादा से ज्यादा स्वैच्छिक रूप से, स्वतन्न रूप मे काम करने के लिए सट्टलियत दे। हर चीज के लिए, दिल्ली, पटना, लखनऊ दौडना पडे, हर छोटी बडी चीज के लिए छाटे-छोटे अफसरो की ख्शामद करनी पडे यह ठीक नही। गैर सरकारी स्तर पर काम करने वालों के सामने ऐमी दिक्कते पैदा हो गई है वह कोई काम सरकार की सहायता बिना कर नहीं सकते।

एक बान यह याद रखनी चाहिए कि बड़े से बडा मिद्धात तब तक चालू नही हो सकता है जब तक उसके लिए म्रादर्श उपस्थित नहीं किया जाए। हम क्या भ्रादर्ग रख रहे हैं? समानता की हम चर्चा करते है, लेकिन जो शासक वर्ग के लोग है, पार्लियामेट के अधिकाश मेम्बर है, वह जनता के सामन क्या भ्रादर्भ रख रहे है समानता का, बरावरी का? मेरी समझ मे यह नही आता कि एक ग्रादमी जो ग्राज जनता के बीच है सामने स्कटर मे जाता है, जब वह डिप्टी मिनिस्टर बन जाता हे तो बगैर इम्पाला कार के, बडी मोटर के रह नहीं सकता। यह बात जनता की समझ मे नहीं ग्राती कि स्कटर पर चलने वाले लोग मिनिस्टर होते ही इम्पाला कार पर क्यो चलते हैं? इसलिए मै प्राइम मिनिस्टर से ग्राग्रह करूंगा--चंकि ग्राज उनकी ग्रावाज के ग्रलावा दूसरी भावाज ऐसी नहीं है कि वह व्यावहारिक या

कारगर हो सकती है-- कि जनता को सही माने मे भ्रपने साथ लेना है तो भ्रपने साथियो को, भ्रपने मितयो ग्रौर साथियो ग्रौर दूसरे लोगो को थोड़ी सी सादगी दिखलाने और सादगी से श्राचरण करने का कोई जरिया निकाले तभी जनता से सहयोग मिल सकता है। एक ब्रादमी फटी जुती पहने हुए ग्रा रहा है ग्रीर ये इम्पाला कार मे जारहे है तो इनमे क्या महयोग की भावना वहा होगी<sup>?</sup> उनमे इतना बडा फर्क, इतनी बडी दीवार होगी तो जनता का महयोग नही पाया जा सकता है। इमलिए तये सिरे से हमको सोचना चाहिए। हम 25 वर्षों के बाद भी वही पुराने शासको का **भ्र**नुसरण कर रहे है। नई दुनिया बनाना है तो नये णासको का नया तरीका होना चाहिए। जो हमारा तौर तरीका स्राज है वह स्रग्नेजो से भी बुरा है। मुझे याद है कि बहत से ग्रग्रेज श्रफसर ऐसे थे जो जनता मे लोकप्रिय रहे अनेक जगहो पर क्रानेक ग्राफसर उस जमाने मे भी थे जो जनता मे रहकर जनता के प्रिय बने रहे। हममें से कितने लोग ऐसे हे जो जनता में काम कर रहे है स्रीर जनता के साथ है<sup>?</sup> सबसे बडीबात यह है कि ऐसे कदम उटाये जाने चाहिए कि जिससे जनता मे हीनता की, निराशा की भावना नही हो ग्राज तो बगैर पार्लियामेट के मेम्बर या भ्रफमर के, बगैर किसी मिनिस्टर की मदद के न तो कालेज मे दाखिला मिल सकता है, न स्वालरिशप मिल मकती है, न होस्टल मे जगह मिल सकती है, न राशन कार्ड मिल सकता है, न स्क्टर मिल सकता है, यानी जरूरत की जो छोटी मोटी चीजे है या जो काम है जो स्नावश्यकताये है वह भी इनके बगैर ग्रासानी से पूरी नहीं हो सकती है। यह तरीका दूर होना चाहिए।

उपलब्धियों की चर्चा मैं नहीं करना चाहता। उपलब्धिया हुई है। बगला देश एक बहुत बड़ी उपलब्धि है। ग्राज जिन चीजों ने मुझे परेशान कर रखा है ग्राज जो परेशानी मैं चारों ग्रोंग देख रहा हू, मैं उन्हीं का उल्लेख करना चाहता हू। बच्चों के लिए खाम कार्यत्रम बनाने, शासन ग्रीर त्याय को सस्ता तथा ग्रामान बनाने, शासन को जनता के नजदीक लाने, शासन व्यवाहर मैं

सादगी लाने की जरूरत है। रहन-सहन खान-पान हर चीज मे आज ऐसा मालूम होता है कि रूलिंग क्लास और जनता मे कोई सम्पकं, कोई साम्य नही है। जनता जब यह अनुभव करेगी कि हम और वह एक है तो हमे जनता का सहयोग प्राप्त होगा। तभी जो आधिक त्राति, सामाजिक कार्ति हम करना चाहते है, वह होगी। बहुत से लोग मादगी की चर्चा करते है और सादगी की चर्चा करने के बाद जब हम देखते हैं कि वह किसी आहदे पर पहुच जाते है तो जो उनसे पहले वाले शामक थे जनसे भी ज्यादा शान-शौकत वाले ये हो जाते हैं। उन पर यही लागू होता है जैसा किसी ने कहा है—

'यहा जो म्राज फमता है, वह कल सय्याद होता है।'

वहा जाने के बाद उनकी वह हालत हो जाती है। सबसे जरूरी आज यह है कि हम मानसिक दृष्टि से, व्यावहारिक दृष्टि से जनता को ग्रपने करीब लाने की कोशिश करे और शासक की जो एक ग्रलम भावना हो गई है उस भावना को दूर करे और जो समाजवाद की, ग्रीर बराबरी की चर्चा करते है उनको ग्राचरण मे लावे नही ता थे सब बाते जो हम कहने है गलत माबित होगी, ग्रीर जनता नही कहेगी जैसे इकबाल ने कहा है—

'दर्द इसा ग्रब तलक भी तालिबे दरमा रहा, ई जनाब ग्राने रह, ग्रो ग्रा जनाब ग्राने रहे।'

SHRI K P. SINGH DEO (Orissa) Sir, the President's Address is rather disappointing, desparing and discouraging. It is full of excuses, contradictions and it follows the same doctrinaire approach to the solution of problems which have brought the economy of this country to its knees. The Address is full of statements which are far removed from facts, truths and realities. The President, in his Address, has deliberately left out, and has been conspicuous by silence on, certain important subjects which affect the security and the integrity of the country.

The President begins his Address by referring to drought which has been responsible for the economic ills of our country after the 1971 war and the influx of refugees. If we go through the President's Addresses of the last decade or so, we will see that drought has been a convenient scape-goat for all the economic ills of this Government, not only has he cited drought as one of the reasons but also floods and cyclones.

Sir, ever since my party came into being in 1959, we have been shouting from the house-top as well as in both Houses of Parliament and in the Legislatures that so long as we do not set the right priorities for our planning and we follow the wrong economic policies which this Government has been pursuing whereby agriculture which contributes 50 per cent to our national income is not taken care of, we cannot improve, even after 25 years of our independence, our agriculture is still dependent on the erratic monsoons and the vagaries of the weather Sir, being situated in the tropics, even an elementary student of geography could know that monsoons tend to be erratic and they are concentrated in a period of only three to four months. A little over dose means flood and a little scarcity of rain mean drought. We have been told in the last 25 years that all the hard work of our farmers and the contribution of our agricultural scientists have failed to deliver the goods because of the short-sighted policy of the Government There are enough Government reports to indicate that thousands of crores are spent on drought and flood relief and on test relief work and other types of doles. Sir, as far as relief is concerned this has become a ritual Take, for instance, the State of Orissa. Since 1954 we have been having alternately and concurrently drought and flood During the last five years, we had three cyclones which has absolutely shattered the rural economy. It gives an impression

to Parliament that by undertaking relief operations and giving employment through rural works which are absolutely temporary in nature because we have drought and flood recurring every year and so and so forth. This relief also diverts the scarce resources away from developmental activity which could have contributed to a permanent solution for drought and flood. So far there is no prevention of cyclones because cyclones occur because of variation in pressure in the atmosphere due to creation of high and low pressure. The Estimates Committee of Fourth Lok Sabha had in its reports submitted that the incidence of rainfall is also depended on the rate of deforestation and the destruction of the natural foliage and flora. So in this respect I would submit that the Government could have taken steps for afforestation and plantation along the sea coasts to minimise the effects of cyclones and also help to create a high pressure area in the landmass so that the pressure variation from the sea to the land mass is reduced and thereby the severity of cyclones is also reduced. Orissa has been beset with these cyclones and the cyclone havoc of 1967, 1969 and the last have uprooted so many homes, property and livestock and lives have been lost. Even railways and school buildings have been damaged. We have still not been able to get Government to set up a cyclone warning radar at Paradeep or Bhubaneswar although they have now decided to set up one in Madras. God alone knows when they are going to set up one at Paradeep and Bhubaneswar. So if these preventive actions could have been taken, today we would not have been in the sorry state of affairs.

There are no two opinions in the House or within the Opposition or within the Government because even the Economic Survey has come out categorically regarding

the shortfall in agricultural and industrial production which has adversely affected the spiralling and galloping prices. The recent rise in prices has hit mostly poorer sections of the people. Only two months back when I raised a discussion through a Private Member's Resolution here in the Rajya Sabha, Mr. Mohan Dharia, Minister of Planning, had given a statement that 40 per cent of our people are below the poverty line. So this rise in prices hits these 40 per cent of the people most. Secondly, all fixed income groups are severely hit in this price rise and scarcity. Everybody, including Members of Parliament, have to even get their essential commodities from the open market where nothing but profiteering and blackmarketing are going on. Even Members of Parliament, who reside in South Avenue and North Avenue, have to buy sugar at Rs. 4.80 per kilo. This is under the very nose of Parliament, and this is only a hundred yards away from Rashtrapati Bhavan. This shows how the Government has been able to look after the economy of the country. And the President in his Address has made just a cursory reference or a passing reference to it, as if to indicate that everything is all right.

Then with regard to relief for unemployment and giving employment to people who have been affected by flood, drought and cyclone, I will submit that the famine code which is still being utilised for giving relief is of the 18th and 19th centuries. Unless the famine code is changed and brought up-to-date, the people who have been uprooted and who have lost their hearth and home will live below the subsistence level and will fall a prey to disease and other things; it is a vicious circle. So much for the economy of the country which has brought the country right on its knees.

The President has referred to the power The power crisis has not come overnight Only a couple of days back, Magsood Alı Khan friend. Mr from the ruling party, had brought a resolution on this subject I do not know whether the resolution has served its purpose as far as making the Government move at a pace by which it can solve the power crisis, but it has definitely focussed the attention of Parliament and the people on the problem Power crisis has been a recurring phenomenon because right from the First Plan we have had shortfall in power generation and we are feeling the cumulative effect of it to-day present power crisis has hit the steel industry, it has hit the cement industry and it has hit the fertiliser industry and all other ancillary and auxiliary Industries I am referring particularly to steel and cement because sometime back, in August last, Dr KL Rao himself had attributed the shortage of steel and cement as the reason for not being able to reach the target of 23 million KW in the Fourth Plan a time when the world has had a record output in steel, when countries like Japan, America and Soviet Union are producing more than 100 million tonnes of steel per year, we are able to produce only 6 or 6 2 million tonnes At best, in another three or four years, we shall be producing 7 million tonnes, which means there will still be a gap of 8 to 9 million tonnes will have to resort to importing steel which will take away at least Rs 150 to Rs 200 crores of vital foreign exchange

Another reason for the power crisis is the non-availability of generation, distribution and transmission equipment. Some eight years ago, the Government had taken a decision that all generating equipment in hydel, thermal and nuclear plants will be supplied by public sector undertakings. According to the latest reports available, the Government had ordered equipment

for generating 12.5 million KW and these public undertakings, because of their wonderful performances, will only be able to deliver equipment for generating 3 million KW I am not an economic wizard or a great mathe natician So I leave it to the Government and the planners to calculate whether at this rate, we will ever solve the able to power crisis Sir, I am sure in the next year's Address of the President he will again refer to drought and power crisis, floods and cyclones, because we have not been able to harness our water resources because we have so far only been able to harness 30 per cent of the water resources and 70 per cent of it is either evaporated or runs down to Now I believe there has been the sea on water development some seminar and power grid and water grid some time back in Vigyan Bhavan, in Delhi and I hope this will bear fruit in the near future because the cumulative effect of the damage done to the economy because of the power crisis cannot be minimised or over-emphasised I do not feel like hazarding a guess as to what will happen if this power crisis continues for another two or three years

Then, a little later in his Address the President said that due to the spiralling prices, our buffer stock of foodgrains could be distributed because of strengthening the public distribution system Everybody in the Parliament and outside know the scandalous affairs going on within the FCI and the bungling and the serious shortages And even when people agitated for getting a morsel of food, they were shot at and four people died near Surat This was also raised in Parliament during November-December Session, no concern was shown and no notice was taken. Everybody knows how the FCI or the public distribution system was functioning More than 75 per cent of the fair

### [Shri K P Singh Deo]

price shops were constituted and located in urban areas and the rural people had to suffer although 80 per cent of the people live in rural areas. It is beyond my comprehension and I cannot understand how the President could refer to the strengthening of the public distribution system If he was meaning so by inducting defeated and discredited politicians who have bungled, then I should certainly agree with him that he has definitely strengthened the public distribution system. He has strengthened it so much that the CBI was forced or compelled to inquire into the working of the FCI.

Then the President said regarding the replenishment of our food stock, for which the rabi programme has been launched If you see the newspaper reports, they indicate that the ambitious rabi programme for 15 million tons will probably at the end yield only 6 million tons. So the buffer stock which was utilised during the scarcity days two months back will not augmented by this great rabi programme of which a lot is being made by the Government. So we are still at the position where we were a few years ago when we had to import foodgrains. In spite of the assurances given by this Government in both Houses of Parliament that no amount of foodgrains will be imported after 1971, I think 2 million tons are being imported from the same country which has given to India the CIA. I am glad the President has not attributed all these economic ills, the shortages, the scarcity, the rising prices, the drought, the floods and the cyclones to the anti-national and unpatriotic Opposition parties and the CIA. At least he has been true to himself

A little later in his Address the President referred to giving attention to economically backward regions. But he has not mentioned anything about removing regional

imbalances In this respect I would like to refer to my own home State, Orissa. Sometime back the Minister of Finance had given in the Lok Sabha a statement regarding per capita income of the various Bihar, Orissa, Rajasthan, Tripura and Manipur are the regions which, after 25 years of planning and independence, are still below the all India figure of per capita income Orissa's per capita income, for example, is Rs. 325/- compared to the all India figure of Rs. 500/- and something In this report as well as from the various answers given to us in Parliament, we have not got any indication from the Government that they are going to accede to the requests of the Orissa Government for various projects, although the complexion of the Government has changed from non-Congress Government to Congress Government after utilising the process of defection and horse-trading. After all that, we have now a Congress Government since the 8th of June, 1972 In spite of that fact, we have been denied the construction of a Shipping Yard and Fishing Harbour at Paradip due to some reason or The railway links like the Talthe other char-Bimlaghat which had been requested for the last so many years has been denied to us. A boys' Naval Training School which has been assured on the floor of both Houses is now being dilly-dailied The refinery, the jute mill and the fertiliser project at Paradip are all being refused. Other ancillary industries like the Polyrethene Foam and other mineral-based industries have not been taken on hand For example, the Minister of State Shri Shah Nawaz Khan very kindly went to Cuttack at the time of the recent byelection there and laid the foundation stone for the Malangtoli Iron ore complex and sargapallı lead project and Sukund Nickel projects. Neither the reports for these have been prepared nor the sanction of the Planning Commission or the Finance Ministry has been got. While replying

to the debate, I should like the Government to clarify all these points because if we have three mineral based plants in Orissa, they will not only contribute to the economy of the country in the form of mineral output, but will also earn foreign exchange and give employment to our people in Orissa The same is the case of the Rear Earth Plant to be lecated at Chatrapur The same dilly-dallying is there and the plant is now being shifted to Kerala have no quarrel with the State of Kerala The Government of India can decide to locate it anywhere they like Government of Orissa had been assured of it due to economic grounds and technical grounds The same is the case of second steel plant Although Orissa has enough iron ore resources at Bonai and Nayagarh, to offer to the steel plant, it is not given to them If the plant is located at Nayagarh, the steel produced there will be the cheapest compared to the steel produced in all other steel plants in India Still, the legitimate demands of Orissa are not acceded to I do not find any indication from the Government that there is any move to see that the backward and economically under-developed like Orissa will get all these industries or communication facilities in order to develop the Paradip port and the hinterlands of Orissa, Andhra Pradesh and Pradesh. Yet the President in his address has made an effort to create the impression that the Government is doing everything to remove the backwardness of these regions

I would like to refer to the foreign policy of our Government. The President in his address has said that the foreign policy has been a success. I would like to refer to only two developments. One is in Vietnam. The President has, in his address, reflected his happiness that there has been a solution to the Vietnam problem.

Sir, I would like to mention here that we were one of the original signatories to the 1954 Geneva Convention whereby, because of our foreign policy then, we were automatically elected the Chairman of the Control Commission Now, Sir, today, in Paris an international conference of 40 nations is meeting to decide on the peace-keeping role in Vietnam or in the whole of the Indo-China region and ours is the only country which is conspicuous by its absence Neither Hanoi wants us nor does Saigon This is the success of our foreign policy! Sir, when such diplomatic activities are going on in respect of Vietnam, we do not have a Consul there. Our Consular representative there-I have forgotten his name—has come back here on leave and we have now a junior officer there to head the Consul there. bell rings) ...Sir, my party has minutes, I think

MR DEPUTY CHAIRMAN You have just finished our time

SHRI K P SINGH DEO. Sir, I would request for some more time

Now, Sir, I would like to switch on to the issues of the Middle-East a statement by Mr Haikal, the Editor of the paper "Al Ahram" Sır, the UAR and the Arab world are supposed to be friends of ours In his statement, Sir, Mr. Haikal, who is supposed to be a very responsible man because he is very well connected with the Government and the official machinery in the UAR and the Arab world, has quoted Pandit Jawaharlal Nehru and has referred in derogatory terms to what Mr Nehru said Nehru has been quoted by him as saying that he would like the Press in India to be closed down and some of the MPs who are in the lobby and the pay roll of the industrialists like the Tatas and others should be removed...

[Shri K. P. Singh Deo]

SHRI MAHAVIR TYAGI (Uttar Pradesh): It is wrong. He never said that.

SHRI K.P. SINGH DEO: This is what has been attributed by Mr. Haikal, the Editor of the newspaper "Al Ahram" in an article which appeared on the 12th February in "The Hindustan Times". I want the Government to clarify the steps they have taken either to deny that report or draw the attention of the UAR Government to this and, since according to our Government they are a friendly country, what steps have they taken in this regard?

SHRI DAHYABHAI V. PATEL (Gujarat): They are our best friends.

SHRI N.G. GORAY (Maharashtra): They have all the liberties.

SHRI MAHAVIR TYAGI: Is it about Mr. Nehru or somebody else?

SHRI K.P. SINGH DEO: It is about Mr. Nehru. For want of time I do not want to read it out. If you want, I will read out.

Sir, while on the subject of the Middle-East, I would like to come to the question of the Indian Ocean. There is a great interest shown by the various powers, the super-powers, such as America, Soviet Union, China and Japan. Now, Sir, Iran has jumped into the fray to fill the vacuum or the void that has been caused after the withdrawal of the British Navy. According to the "Indian Express" of today, two billion dollars worth of arms are being sent by the USA to Iran. I do not think this is for the internal security of Iran. I say this because Iran is also interested in becoming a maritime power and a leading maritime power in the Indian Ocean region.

Here, Sir, I would like to draw your attention to the statement made by Admiral Nanda, who is the Chief of the Naval Staff and who will be retiring on the 28th of this month. He has mooted the idea of an Indian Ocean Fleet with the latest and modern ships, but built in India. He does not want very sophisticated ships and I would like the Government of India to clarify or throw some light on this idea about an Indian Ocean Fleet and the power rivalries in the Indian Ocean.

Sir, since I have very little time left. I shall just run through some of the points which I have....

MR. DEPUTY CHAIRMAN: Take another two minutes and wind up.

SHRI K.P. SINGH DEO: Please give me 5 minutes more.

On the last day of retiring from the Army, Field Marshal Maneckshaw on the Army Day Parade referred to the re-arming of Pakistan and had stated that in three months they will have the same capabilities as they had before the 1971 War, if not better, and during these 14 months they got arms and ammunition from China, America and other third countries. At the same time, Gen. Kandeth also, during a Dinner speech at Nasik, referred to the threat from China as well as Pakistan.

Now, Sir, the war is over and since public memory is short, and Government's memory is shorter, I would like to know some of the difficulties which have been pointed out by Gen. Kandeth and Field Marshal Maneckshaw regarding the pensions and awards which had been promised to the widows and the wounded Jawans. Those promises are still to be implemented. What steps are the Government taking in this regard? Sir, the Government had assured on the floor of the House that liberal grants of pensions to widows and the injured personnel would be granted

immediately. Now they have referred this to the Pay Commission. I should have thought that this Government which owes much of its existence to the magnificent victory of the armed forced in the 1971 war should have been at least grateful to those people who have made the supreme sacrifice, and to their widows and mothers and their dependent families, instead of giving mere lip sympathy to them. But so far this is not a fact, and this has been corroborated by Gen. Kandeth as well as Field Marshal Maneckshaw.

Sir, the Western Command has been bifurcated into Northern and Western Commands. There are no indications in the President's Address to allay our fears or our apprehensions about the reasons which drove the Government to bifurcate the Western Command into Northern Command and Western Command. Pakistan has already raised two more Divisions.

In this respect, since 50 per cent of our population is composed of women or of the fair sex, I would submit through you whether the Government will bring forward some scheme whereby the able-bodied women of our country could participate either in para military forces or the Armed Forces of our country and could contribute their mite, because some of them have also joined politics. We have a woman Prime Minister as well as a woman Chief Minister in my own State.

One more thing, and this concerns the future of this country. Sir, at the moment, there are 300 million children in this country and the Piesident's Address is absolutely conspicuous by its silence on a rational policy for children, specially mentally retarded and handicapped children. Sir, I would like to know whether the Government will be able to come forward and take the House into confidence what

provision they are going to make in this Budget or in the years to come for some constructive policy to harness the potentialities of the 309 millions under 19 in this country out of a population of 500 millions and odd.

My last point is this. In November, during the last session, the Prime Minister had advised the Health Ministry to institute an enquiry into the Guru Govind Singh Medical College of Faridabad. Sir, 221 students paid a sum of Rs. 26,000 each as capitation fee because of a private trust formed by some spurious gentlemen of doubtful antecedents. Sir, these 221 students have been agitating in front of the residence of the Health Minister and have been moving from pillar to post. They have also met the Prime Minister ... now it is more than 41/3 3 р.м. Sir. months since they agitation. Unless this up

months since they have kept up this agitation. Unless the Government takes immediate steps, they are going to lose one academic year and some of them may lose their career for all time to come. The President's Address is a disappointment. Sir, I would like to quote Lord Salisbury who has referred to a Foreign Minister in a democracy as a man who is playing cards with few others with a noisy person behind him telling him what card to play. I think the President in his Address is doing just that.

SHRI HIMMAT SINH (Gujarat): Mr. Deputy Chairman, I consider it a matter of privilege to associate myself with the Motion of Thanks which was proposed by my friends Shri Gadgil and Malaviyaji. I think that in its clarity, in its forthrightness and in its statement of clear objectives, nothing could have been more categorical and assertive than what the President has directed us to do during this session of Parliament. In the wake of this Presidential Address, I take this opportunity to welcome the full-throated support which

[Shri Himmat Sinh]

the Chief Ministers, at their recent conference, have declared in the matter of wholesale trade I think the impact which the Presidential Address has created is at the back of this serious gearing up of our administration to undertake the tasks to which we have been committed

The President has very rightly pointed our attention to industrial development and he has stated that growth and social justice are inseparable and the one without the other is meaningless. In this connection, he has cited the example of our Industrial Licensing Policy to curb monopolies which is now regarded as one of the most important factors to curb concentration of monopoly power the President has given an example which, in my opinion, is most glaring, ie the example of the textile and engineering units which were hitherto working solely under the control of the private sector have seen how these units of an industry which is a basic national industry, were undermined and their growth was hampered Despite the fact that industrial licences were held by private monopolists, these licences were not utilised Thus industrial growth was curtailed and hampered, and the valuable resources were diverted to an activity which was foreign to the basic industries which they had under their control In this connection. the Government has, in my opinion, taken the most correct stand in taking over about 100 textile units, and I would stress that it is a matter of compulsion now that with the institution of the Steel Authority of India, a similar body to be known as the Textile Authority of India should also come into being to ensure that expansion and administrative efficiency are maintained in the manner called for Steel Authority of India is the proposal which the Steel Ministry has developed

with great care, and I would like to take this opportunity to compliment the Minister of Steel for having undertaken this wise venture Unless we have participation at all levels of the working people in the industry, it would be well-nigh impossible for that industry to produce results which we expect of it

In this connection, it may not be out of place to mention that like the Steel Authority of India, we should also have the Cement Authority of India, the Jute Authority of India, the Fertiliser Authority of India, the Pharmaceutical Authority of India and even the Automobile Authority of India. Because, all these are very vital sectors of our economy And, if we really want to march towards self-reliance, then the only way in which we can harness these industries to the best advantage of the people and ensure growth in the manner desired is through such authorities ensuring expansion of the industries, instead of frittering away of the available resources into activities which are foreign to the industries, as has been done by the private sector so far I hope the Government will very soon-as has been implied in the Presidential Address, in my opinion-come forward with suitable legislations in this behalf.

The other thing which has been of some concern to us is the matter of our currency We are happy that the Finance Minister did provide some clarification and has said in a very forthright manner that our currency was not linked with the pound for ever, and that there was nothing sacrosanct about this relationship of the rupee with the pound But, in view of the fact that we have-for the time being only, I hope-accepted the sterling as the intervention currency, our rupee unfortunately does stand devalued to the extent of 6 7%, because, in order to maintain the parity

with the pound—and the pound gets devalued in relation to the dollar--our rupee also loses in turn and thus automatically gets devalued to the extent of 6.7% humble suggestion to the Government is that an independent economy presupposes independent currency. If the socialist countries could have an independent ratio for their currencies, if the Pakistani rupee too could have its own ratio, there is no reason why the Indian rupee should also not have its own, independent, intrinsic value And here I feel that the sooner we get ourselves free from this sterling intermediation, the better it would be to the advantage of the country, to the advantage of our economy and it would be a step towards self-reliance. This is specially so when we realise that these economic crises are now going to be almost a regular feature in the capitalist world This is not the first time that the dollar has been devalued This is the second time within a very short spell that the dollar is devalued, and I think this dependence upon a foreign currency should be as swiftly terminated as possible, because, in my opinion, it would give us a great deal of advantages in our imports bill and it will also help reduce the burden of our dollar debts

Then, Sir, reference is made in the Presidential Address to the Newspaper Finance Corporation I think in this connection I must draw the attention of the Government to the commitment which we have made, and that is, diffusion of newspapers and delinking of newspapers in order to break the hold which the big business has over them I hope the Government will very soon come with a suitable legislation to delink the newspapers from the monopoly houses, to diffuse the ownership of the newspapers and thus serve the best interests of the people I come from a State where newspapers do play havoc because they only help the monopoly

interests which work to the detriment of the popular interests and at times even outrage the popular sentiments a matter which is implied in the Presidential Address and I hope the Government will not lose time to come with an appropriate legislation for the delinking and diffusion of newspapers

on President's Address

The third thing on which I would like to express some opinion is in respect of urban ceilings Some of the States have made some advance in this direction but our Government is committed to providing a model legislation for the different States I hope the Government will take urgent note of this and come forward with model legislation to ensure that urban ceiling comes into effect as soon as possible

A reference was made a little while ago about Andhra I come from a State where we were for a long time partners in a bilingual State and we were also yearning for an independent linguistic State in Gujarat At that time we also asserted our right, we also fought for it but the type of spectacle that we see in Andhra today is in my opinion most deplorable. We fought for our Inguistic State and in Ahmedabad we staged an example which will go down in the history of our country as the most appropriate reflection of the ideology of non-violence and non-cooperation as taught to us by the Father of the Nation. We had what was known as the 'Janata Not a single soul moved out curfew' in the streets when our protest was recorded against the authorities at that time If similar measures are adopted, if similar expressions are used, one would not have much of a quarrel, but I am sorry to say that when the vested interests indulge in destruction of national property and, as my friend, Mr Panda pointed out that train loads of tobacco can go unhampered, but the traffic which does not affect

### [Shr1 Himmat Sinh]

the vested interests, alone is hampered then we have to sit and think what the elements are behind this agitation, which serves the interests not of the common people but of the vested interests If the common people's interests were taken into account I am sure the five-point formula was quite all right. Had it been implemented properly, there would not have been difficulty in explaining to them that their interests which could best be served withbifurcation in an integrated State alone. If those opposition parties indulge in the hysterics of the type that we witnessed the other day in the Central Hall, if they also support this agitation, I can but regard, such incident to be the most contemptuous. We, who have the responsibility towards the common people, have to sit round and think over it. After all, you can rouse the people on the basis of an alternative programme. And, you must put before the people what better performance you can give than what the Government has given to the common man less you have an alternative programme seriously worked out, accepted by the people, you have no right to indulge in activities which only run counter to the dignity of our country and which harm the essential and basic interests of our people. My friend from Andhra has been able to rouse feelings of the common man on the basis of an emotional, fancy and misconceived sentimental reasons. But, they should rouse this feeling on the basis of a need-based programme without separation I may reiterate what my friend, Mr. Malaviya, also said, that in this foreign interests have a hand, let no one have any doubt in that matter. Unless we see through these activities and really try to serve the interests of the people in the manner we are expected to as responsible legislators, we will not be able to find a solution to this problem I have

given this example of Gujarat where in a very dignified manner, without any harm to anybody, to anybody's interest, we were able to demonstrate in unmistakable terms that the people demanded an end of the bilingual Bombay State.

SHRI DWIJENDRALAL SEN GUPTA (West Bengal): If dignified manner does not pay what are the people to do?

HIMMAT SINGH: Dignified manner has paid dividends in this country and but for that we would not have been independent today. Therefore, my humble suggestion to my friends from Andhra whom I regard as rather misdirected, is that they should examine this problem in the over all national interests and try to serve the people.

In the end I would like to say, Mr. Deputy Chairman, that the Presidential Address is a major step forward in the line of what ours ancients said about 50 years ago, and I am here reminded of the words of that great political saint, Swami Vivekananda who said 'Everything goes to show that socialism is coming on the boards the people will certainly want the satisfaction of their material needs; no oppression, no war, more food" I think these are the indications given by the President in his Address and we welcome them.

SHRI N G. GORAY: Some of my friends have applauded the President's Address while some others have said that it was un-inspiring tame and insipid. reaction in the press in the country, Sir, was also similar, some of them saying that this was a very realistic picture, others saying that it was a very tame affair. I for one feel that it could not have been otherwise but tame, it could not have been otherwise but un-inspiring. To those who have paid homage to the President for his Address

I would only point out the picture that has been drawn of the state of our economy in the Economic Survey for 1972-73. Sir, the Survey says that it is very hazardous to make any forecast about the economic situation in the country in the next year. It has also said that the price rise has been abnormal. These are the words that the Economic Survey has used. It says that the price rise has been abnormal and it has also said that the price rise in the recent months has been contra-seasonal; that is, usually after the kharif crop and the rabi crop there is a tendency in the market for the prices to come down but this has not been so. It is abnormal and it is contraseasonal and therefore they have said that it is very hazardous to make any guess about the next year.

Sir, my young friend, Shri Gadgil, was poetic and predictably so because so far as realities were concerned, there was nothing. So what did he do? He conjured up before us a picture of what will happen to India once the Ganga and the Cauvery canal came into being. I would only say that now Shri Rao has started dreaming many things. Ganga and Cauvery canal is one of them. In the press I saw that the sometimes suggested that even the snows of the Himalayas could be melted somehow or other so that whatever water shortage was there could be met. Today in the House he told us about the exploitation of tidal waves for creating electricity. Naturally, Sir, our Ministers and their supporters are trying to become poetic because in reality there is nothing that they can offer. I do not propose to deal with the entire President's Address. I will confine myself only to the first 18 paragraphs.

It is in these paragraphs the President has tried to evaluate the situation in the country. The rest of the paragraphs deal with foreign affairs, relations with our neighbours, 17 RSS/72 -8.

etc. There also I would say that all these paragraphs starting from the 4th to the 18th are nothing else except a string of postdated cheques. If Mr. Gadgil's speech was an essay in escapism, these are nothing but post-dated cheques. In the 4th paragraph he says that prices have gone up and they will have to be curbed. But then he says that it can be done only when the wholesale trade is taken over. Now, when will it be taken over? What is the present position? I may quote from a paper which has been given to us by the Government of India. It has given the index numbers of the wholesale prices of various commodities. If you take food articles you will find that between 19-1-72 and 27-1-73, the price rise is from 212 points to 247 points. Foodgrains have risen from 222 to 257; cereals from 206 to 229; edible oils from 200 to 255 and sugar and allied products from 230 to 277. This is a phenomenal rise in a single year, rising by nearly 50 points. Therefore, when the Government is talking of curbing prices, they are not suggesting any method by which the prices could be curbed here and now, but they are referring to the takeover of the wholesale trade. To highlight this particular point, I would like to say that in a recent article written by a touring correspondent of the Times of India he has mentioned that in Madhya Pradesh in the Adivasi areas maize is being sold at Rs. 120 per quintal. The same price is for wheat This is a paper given to me by the Government of Maharashtra in which the Government themselves have admitted that the import of jowar for sale at the retail ceiling price of Rs. 120 per quintal has been permitted in the districts of Poona and Aurangabad, but the inflow on this account has not been significant. Even when the Government is allowing jowar, that is, coarse grain, to come into the State at Rs. 120 per quintal, it is not available. So, maize is Rs. 120 per quintal, jowar Rs. 120 per

[Shri N. G. Goray]

227

quintal and wheat Rs. 120 per quintal. All these grains are being sold in the same market at the same rate. You can imagine what must be happening to the common man. Only two days back there was a news item saying that cocoanut oil was available at Rs 800 per quintal or Rs. 8 per kg. You can imagine what is happening to the common people But you are talking of the Ganga and Cauvery and once that comes into being everything will be all right, there will be so much employment, so much food and so much cotton that this is nothing but trying to fool all the people all the time. Then, what is the procurement performance? We are told that so far as the kharif crop is concerned, there will be procurement and all the Chief Ministers agreed, we shall procure it. But what is the procurement performance. In a paper given to us by the Maharashtra Government, they themselves confess that the procurement of jowar is insignificant and that of paddy has suffered a serious setback. "Till 8-2-73, we have procured 82,513 tonnes of paddy and only 8,538 tonnes of jowar" This is the performance The target was 4 6 million tonnes and just now the procurement is 1 7 million tonnes and almost the procurement season has come to and end. Now with this, to say that we will procure this much, we will distribute that much, we will go in for wholesale trade, what does it mean? I am not attacking the idea of wholesale trade take-over at all But I would like the Government to think twice, ten times, whether they have got the machinery. If they have not got the machinery what is the use of saying that we shall by April take over all the rabi crop? Where is the machinery for doing this. You tried to procure jowar, you tried to procure cotton. You have the monopoly of cotton purchase. What has happened to that monopoly cotton purchase in Maharashtra? They purchased 8 lakhs of bales out of which

only one lakh bales they could sell and there are still five lakh bales in the pipeline and they have not money to buy it. And the president of the cooperative institution has said that they will be losing about When Rs 10 crores in one single year this is the state of affairs why is it that you are making such tall claims that we shall take over the entire trade And Mr. Shinde said that day that the sum that will be required will be about Rs 500 to Rs. 600 crores.

# AN HON MEMBER: Bunkum

I tell you that SHRI N. G. GORAY It is not going this is an absolute bunkum to happen like that. Most probably, they will require, if at all they want to purchase it, Rs 2000 crores. Therfore it is no use a person of the stetus of the President coming to us, addressing both Houses and saying that things will be better once the wholesale trade is taken over, without telling us what the machinery is for that. You tried your hand at monopoly procurement of cotton, you failed. You tried to procure jowar, you have failed, you have tried to procure paddy. You have failed. There also it concerns only a part of the total produce. And you are now thinking whether the entire wheat produce could be taken over by a single step. That means, in a way, you will be helping the monopolists, you will be helping the blackmarketeers, you will be helping the smugglers. And it has become very common to accuse the Opposition when we tell you to go slow, that we are the rightists, that we are reactionaries, we are this or that the indications are that you are likely to fail, then it will be you who will be helping the biggest black-marketeers in India.

So, I would appeal to the Government to think twice, four times or five times, ten times, because the Chief Ministers who come here, they dare not oppose a single word that is uttered by the Prime Minister. They come here and say, "Yes, yes, Madam. Whatever you say is correct. If you say, next year, we shall say, this year. If you say, this year, we will say last year." They do not say that it is not possible for us to do that because there is no machinery to do that.

Therefore, I would like to point out here in all humility that first things should come first. You try to gear up your machinery of distribution and procurement and of storage. Where is the storage, Sir? I would like to know, if you want to buy the entire wheat, where will you keep it?

So, these are some of the things that I suppose the Government will have to give very serious attention to.

Then, Sir, I would like to go to the next point, that is power and fuel. Only two days back we had a very detailed discussion about that point What is happening? Sir, today also there was a question about petroleum Where is oil? Our demand is going up and the indigenous production is falling short. What do we do? Somebody asked for a discussion. They wanted to know why this policy was changed will tell you why the policy was changed. It is because the only country in this world which has the technical know-how so far as the sub-sea level oil is concerned is America. Russia has not the technical know-how. Rumania has not the technical know-how. Russia is exploiting oil from the sub-sca level only in the Caspean which is more or less a lake They are not in a position to give us the technical knowhow so far as the Bombay high is concerned.

SHRI BABUBHAI M. CHINAI (Maharashtra): They are taking the know-how from Japan.

SHRI N G. GORAY: Now they are taking from Japan. But my information is that all the technical know-how is American. Therefore, Sir, we are witnessing these ghastly scenes. If there is America anywhere we fight shy. We go to Russia. Russia does not know it. So what happens? Four years are gone. Now again we go to Japan, and going to Japan means going to America Therefore, Sir, we must disabuse our minds of all these catch phrases and slogans and we should not be afraid of these facts (Time Fell rings.) Please give me some time.

About power and fuel I have cealt with just now. I only want to make one point Why do you not go in for these conventional methods of producing power, that is, hydroelectric? The impression is created as if we have come to the end of it. It is not so. Have we not heard about Narmada? How long that one question is hanging fire? For the last 15 years you could not solve it. And we know that if Narmada is harnessed, how many millions of KW of power will be available? Millions of acres of land will be irrigated. But, no. They are waiting for Prime Minister's award. That Prime Minister's award is not coming for the last 15 years. I know it for a fact that in Maharashtra there are ten hydroelectric projects awaiting the decision of the Government. I have got a letter from the Ministry of Irrigation and Power saying that so long as the Godavari and Krishna water dispute is not solved they cannot sanction these projects. What will you do? So far as the atomic power is concerned, again we are in the doldrums. While Mr. Vithal Gadgil was going on with his poetry I interrupted him and said that this is just like giving away a pie in the sky after a die. What is the use of it? We want something here and now. And, therefore, I would urge upon the Government to take a quick decision so far as hydro electric power generation is concerned and implement

on President's Address

[Shri N.G. Goray]

Now this question of Andhra comes up again and again. I do not know what the Government is going to decide. But I would like to tell them two things. One is that you are condemning violence. I am with you unreservedly in your condemnation of violence. I have made a public statement that the demand for separate Andhra and Telengana is not anti-national but the methods that they are using are certainly so. But while we condemn violence, we have been denying justice to the people who are not going violent in spite of the fact that they have been denied justice for the last 15 years; you do not show any consideration to them. I am referring to the Belgaum dispute, Sir. Pandit Nehru admitted that injustice has been done. Pandit Govind Ballabh Pant admitted that injustice has been done. Shri Lal Bahadur Shastri admitted that injustice has been done. Prime Minister Indira Gandhi also admitted that injustice has been done. But then what? Nothing. Sir, young people have approached me saying that here is an example of Andhra and they asked whether they should imitate it. I told them not to do so and in case they did, I would have no connection with them. I told them I would condemn them because it is anti-national. Therefore, when you are condemning violence in Andhra, you must also assure the people that if they observe the democratic rules, if they observe democratic principles justice will be done to them. This is number one.

Number two, I would like to tell you again and again that please do not go by what Mr. Bhupesh Gupta is saying. I was surprised when he condemned the Andhra movement and said that this movement must be crushed. Have I forgotten—and I would like to ask, have you forgotten—the 1950's when these same people, when the Conmmunist Party was not divided, when the present

CPI and CPM were together, launched an armed struggle for an independent and sovereign Telengana? Did they condemn it? It was decided at Calcutta-"This is the time for revolution. Take up arms." And they took up arms against Jawaharlal Nehru and they described Nehru and Gandhiji as the running dogs of British imperialism. So, when the Communists are there, every movement is good. When they are not there, it is anti-revolutionary, it is reactionary, it is the beginning of reaction throughout India and it must be crushed! So I say, let not the Government go by what the Communists are saying or by what others are saying. Let them go by what the people are saying. So far as I am concerned, I have tried to understood what the mood of the people is and I feel that the Telengana people and the Andhra people, both of them, do not think that they will be able to pull on together. If that is so, do not force them to pull on together. That is what I want to tell the Government. You perhaps think that something else will come out of this, that is, the Vidarbha people will demand a separate Vidarbha State, the Saurashtra people will demand a separate Saurashtra State and so on. Well, so far as I am concerned, I am convinced that it is not going to happen. I am convinced about it. So, don't raise any bogeys and thereby don't try to postpone the right decision which really must be taken as soon as possible. How much has been wasted, how much has been destroyed and what bitterness has been created! Do you think that the Andhra and Telengana people, after going through all this, will be able to sit together and work and run a Government, and give justice to the people and do good to the country? It will not be possible. That is how I feel. I do not know what the Government's mind is.

MR. DEPUTY CHAIRMAN: You have to conclude now.

SHRI N G GORAY: One or two points more My friends, Mr. Gadgil and Mr. Malaviya, played on the theme of 'Grand Alliance' and this and that. What is this 'Grand Alliance'? Till yesterday Congress(O) people were your friends They were with you The Communist Party is with you So, when some of the people agree on a particular point, does it mean that it is the beginning of reaction in this country, that reaction is raising its head and it must be crushed, and this and that? Try to understand what you are saving

## [THE VICE-CHAIRMAN (SHRI VB RAJU) in the Chair]

If you think it is not correct, all right, But if what we are saying is reject it right, whether the Jan Sangh says it, or the Socialist Party says it, or the CPM says it, or the Congress (O) says it, accept it is the spirit in which democracy can work. It is no use merely saying that democracy must work and everybody must have the right to speak, and then from here you denounce everything that the Opposition is saying, telling us, "The entire people are with us". Are the people with you? They are not with you In Andhra Pradesh they are not with you Even the Andhra Congress is not with you Yesterday in humour I said that whatever is happening in Andhra Pradesh is by the Congress, for the Congress and of the Congress it is solved, all those people will troop back to the Congress They have said so Once you solve this question, the Telengana people will be with the Congress and the Andhra people will be with the Congress, so that instead of having one Government in Andhra Pradesh, you will have two Governments belonging to the Congress Party in two separate States We do not go by that. We say that if the people really merits. That is my position. There also, the President has nothing to say He has not broken any new ground at all, except to give very vague assurances to the people that this will be done, that will be done and so on There is nothing concrete

Lastly, Mr Vithal Gadgil made fun of us saving that all this is symphony orchestrathe Jan Sangh, the Socialists and others Well, I do not know if what is happening today is symphony orchestra or not, but it is a ballet dance. That is what we are witnessing in this country, in which there is poverty, there is hunger, there is unemployment, there is frustration and there is black These are the five black witches who are stirring the cauldron And I do not know what will come out of this cauldron. I only warn you, do not accuse the Opposition It is not the Opposition which is undoing you You are being buried under the debris of your own broken pro-And the sooner you mend your mises ways, the better it would be.

SHRI D. D. PURI (Haryana) Sir, of the very wide variety of subjects discussed in the course of this debate on the President's Address, I propose to confine myself to a very narrow subject, and that is the references made by some Members, particularly Shri T N Singh and one or two others, to the allegations made against the Chief Minister of Haryana We in Haryana are quite accustomed to these allegations We have fresh crops of allegations before elections, at the time of elections, after elections and frequently between elections It is a kind of a thing that goes on all the time When one set of allegations is proved to be false and baseless, another set of allegations crops up But in this rough and tumble of the political life in Haryana, when these allegations go so far as to involve the fair name of the Prime Minister, then it becomes the duty of every one of the Members of this House to pause and consider demand it, all right, let us consider it on what the real facts behind these allegations (Shri D. D. Puri)

Motion of Thanks

are. In the course of my brief observations this afternoon I shall try to examine these allegations in some depth. One thing I might state straightway: I have taken pains to find out where the truth lies and I take full responsibility for whatever I state now, and I shall be quite prepared to repeat every word of my statement before this August House this afternoon. outside this House whenever called upon so to do.

Now, the allegations revolve round the acquisition of land and its allotment to the Maruti Limited. This acquisition, this transaction, has two aspects: (1) the acquisition of land by the Haryana Government, whether it was on fair terms or there was something unfair about it, is matter, insofar as it stands, between the Government of Haryana and those land-owners who have been dispossessed of their land; (2) the Government of Haryana, having acquired this land on certain terms and conditions, allotted this land to eleven allottees amongst whom was also the Maruti Limited. I shall endeavour to examine these two aspects of the matter in some detail....

SHRI DWIJENDRALAL SEN GUPTA: At what price is important.

SHRI D.D. PURI: I will deal with the price, I will deal with the area, I will deal with the instalments, I will deal with the rate of interest, I will deal with all aspects of it.

Now, so far as the acquisition of land from the land-owners is concerned, it is true that 420.54 acres of land was acquired at an average price of Rs. 11,776.32 per acre. This was done under the Acquisition Act and it was preceded by a notification under Section 4 on the 25th March 19 71 and another notification under Section 6 on the 23rd June, 1971. Then the actual acquisition took place on the 10th of July. Various things have been said. It has been said that those land-owners were dispossesed or the price was not even a fraction of the price that they were entitled to, etc. etc. All that I would say is that these acquisition proceedings are in the nature of legal proceedings. They are not even quasi-judicial. They are judicial proceedings. And there is redress; they have a right to appeal, and, as a matter of fact, most of the dispossessed land-owners have gone in appeal, and the matters are sub judice. They are under examination by the District and Sessions Judge, Gurgaon, including the question of price, including the question of legality of notifications, all aspects of this acquisition. When this House framed rules for itself and provided that it will exercise restraint and it will desist from discussing any matter which is sub judice, it was for very valid reasons. After all you do not need be a lawyer to understand that you are not helping the cause of the dispossessed land-owner when you raise that matter which is in dispute in the course of appeal on the Floor of the House. In fact, you are harming his cause. All those who pretend to be ardent advocates of those people and who claim that they have their interests at heart should go and tender legal advice to them so that they can get an extra amount of Rs. 100 or Rs. 200 or even Rs. 2,000 or more. Let them do so ....

SHRI MAHAVIR TYAGI: May I just intervene?

SHRI D. D. PURI: I will answer all questions in the end....

SHRI MAHAVIR TYAGI : I do not want to put any question. You have rightly said that the matter which is sub judice should not be discussed here. Such matters should not be opposed nor supported. You should not support it either.

SHRI D. D. PURI: I am glad that Shri Mahavir Tyagi has drawn my attention to this aspect of the matter that was agitated by Shri T. N. Singh. I have very carefully gone through the speech of Shri T.N. Singh. He has called into question the validity of the notification and the price paid to it. I am prepared to read from his speech now. As these allegations came as they did from no less a person than the former Chief Minister of Uttar Pradesh, I thought I should put the record straight. I would like to say that these matters should not have been raised in the House at all. This matter should not have been permitted to be raised in the House. But since political capital was sought to be made out of that, I thought it was may duty to put the record straight.

Now I come to the other and more relevant point. This land, having been acquired by the Government of Haryana, was allotted to eleven parties, among whom happens to be Maruti Ltd. I will deal with the price paid, I will deal with the area, I will deal with the rate of interest and I will deal with everything.

First of all I will deal with the price. The land has been allotted at the actual cost by the Government of Haryana and the Haryana Government has not made any profit out of it. But in the agreement there is a provision which says that the allottees among whom Maruti Ltd. is one, should additionally proportionate amount which may have to be paid by the Government to the land-owners on account of any increase in the acquisition cost of the land of which the said land is a part, and such other expenses incurred by the Government as a result of any reference made by any court of law or any order passed by the appellate or revision authority thereof. The only thing that has been done by the Government of Haryana is that they said: "Rs. and odd is our cost. We shall

allot this land at that cost provided that if hereafter as a result of appeal-they can go upto the Supreme Court-it is determined that we have to incur extra cost, then the allottees including Maruti Ltd. shall not only pay that additional cost, but also the charges incurred by us in defending those suits." This is what they have done.

Now let me give the background. I would say that most of the industries...

SHRI MAHAVIR TYAGI : Has the compensation been realised?

SHRI D. D. PURI: I will deal with all aspects of the matter. First of all, the point I am making is that this price carries no subsidy from the Government. Haryana is replete with instances where plots have been allotted to industrial houses for the establishment of industries on subsidised basis. As a matter of fact, land was allotted to HMT free of cost.

SHRI A. G. KULKARNI: Maharashtra has given it free of cost.

SHRI D. D. PURI: I would like to ask: Is there any State in the country which is not attracting industry by allotting land at subsidised price and by allotting it free of cost? I have instances-four pages of it. Haryana may be known for its agriculture. But Haryana is also on the industrial map of this country and most of the industries of Haryana were allotted land on subsidised basis. In this case I would say that the boot is on the other leg. Government of Haryana has been less than fair to Maruti Ltd. by not giving any subsidy on the land or in not allotting land free of cost. Right opposite this piece of land. right opposite it, a piece of land was allotted, Sir, not by Mr. Bansi Lal, but by the then Chief Minister Mr. Pratap Singh Kairon in the undivided Punjab, to a poultry farm and this was allotted on a heavily subsidized

[Shri D. D. Puri]

price there. Therefore, insofar as the price is concerned, I would say that what the Haryana Government did is right. I think it is quite right. If anyone else had been putting up a factory, a car factory there, I would examine the implications of this venture and the economy of Haryana and say that he would have got away with the land, getting it free of cost...(Interruptions). Therefore, Sir I would say that in the case of allotment of land to these 11 parties amongst whom one is Maruti Ltd., insofar as the price is concerned, there has been a departure from the norms and the departure from the norms has been to the prejudice of these allottees and if he was not the son of the Prime Minister who is involved in this, all the 11 allottees would have got it far more favourably than this.

Another aspect of the matter with which fault has been found is about the area and it has been said that the area allotted to M/s. Maruti Ltd. is 120 acres for the factory, 100 acres for expansion and 80 acres for track for the purpose of testing and so on. And it has also been said that this area is excessive. Now, Sir, I will read out the conditions. One of the essential terms of the allotment is that this land can only be used for the purpose for which it is allotted even if it is a freehold land. Then, Sir, in whose interest is it to take more land than what is necessary? You cannot say that. You cannot parcel it out; you cannot put it to any use other than the one for which the allotment has been made. Therefore, why should anyone ask for allotment in excess of the strict requirement? It would only add to the burden of the party and would add to the interest payable by the party. Then, in whose interest is it to ask for more land?

Sir, one of the conditions of allotment is this: "The Company should use the said site mainly for the purpose aforesaid, that is, for the purpose of setting up an industry, namely, car manufacture, provided, etc., etc....". Therefore, Sir, in whose interest

is it to get more land? Who stands to benefit by the allotment of a larger area? I have been able to ascertain on my own, in this short time after I read Shri T.N. Singh's speech, about the case of the Hindustan Motors. I put through a telephone call to Calcutta and made inquiries. Against the 300 odd acres said to be acquired for M/s. Maruti Ltd., the area occupied by the Hindustan Motors is 765 acres...(Interruptions).....and that in the heart of Calcutta, a far more valuable area than this. Now, Sir, I have tried to show that it was not in anybody's interest to get more land, that no one can profit by it and that no one can put it to any use other than the one for which it is allotted.

SHRI BHAGWAT DAYAL (Haryana): But it encroaches on the defence installations.

SHRI D.D. PURI: I will deal with the question of encroachment on the defence installations if my hon. friend bears with me.

SHRI BHAGWAT DAYAL: It was not acquired, but has been fraudulently taken away...(Interruptions)—

SHRI D. D. PURI: I will deal with it.

Sir, the third part of the attack insofar as the transaction between the Haryana Government and the allottees is concerned is in regard to the interest of 7% that has been levied on the instalments by which this price is to be paid to the Haryana Government. We all live in Haryana and we have gone and found out the truth. I maintain, Sir, that thousands and thousands of industrial and housing plots have been sold or are being sold and continue to be sold and in every single case the rate of interest is not more than 7%. I would like one solitary instance to be pointed out where a fraction of more than 7% has been charged in respect of any industrial allotment or in respect of housing allotment or in respect of any allotment made where

the land was acquired by the Haryana Government and the allotments have been made for industrial or housing purposes. This is the third aspect.

I have dealt with the prices. I have dealt with the area. And I shall now deal with other things.

Now, Sir, after all, let us examine the nature of the industry. I believe that this enterprise will give employment to about 4000 people directly. Having regard to the nature of the industry, having seen what is happening in and around Hindustan Motors or around Premier Motors or even around the Tractor Factory here in Faridabad, what is more important to the economy of the State is that an industry like this gives rise to large number of ancillary units, small units, some of them very small units, and thus generate additional employment in the State. Just go and see what has happened in Faridabad around the Escorts Tractor Factory. Large numbers of ancillary units have sprung up. Some of them have been started by young engineers with no capital, or with a small capital of just Rs. 50,000 or Rs. 100,000. They are all supplying parts to the Central Tractor Factory. Similarly, my own estimate is that after a reasonable time this industry will employ or will give employment to approximately 20,000 people or more...

#### (Interruptions)

Then, look at the sales tax revenue that this unit is going to generate which will go directly into the coffers of the State Government. Sir, we pay a lot of lip sympathy and service to the desirability of generating employment in this country. We have heard about it in season and out of season. The 5th Plan is going to allot crores of rupees for the purpose of generating employment. Here in the small State of Haryana one enterprise is likely to generate employment to approximately twenty thousand people or more! And what has the State done? Unlike 60 or 70 per cent of the allotments made by the State Government, which were made at subsidised price, in this case they said: We have acquired land at this price; we shall collect this price and we will give this much area. Also they said: This would be 7 per cent; we have not made any exception to this 7 per cent. The Government of Haryana is borrowing money at less than 7% and the Government is making a profit on this also. Therefore. with the prospects of lakhs and lakhs of rupees coming directly as revenue as salestax, making a profit on the 7% interest that they charged, if they are able to generate employment to the extent of 20,000 people or so, is it pardonable to find fault with the Government of Haryana?

Sir, I would say repeatedly at the end of it that I have some experience of industry in this State—in the State of Punjab before Haryana and Punjab were reorganised. Land was given free, registration charges were foregone, and in a very large number of cases the land was given at subsidized prices. That is how Faridabad has been industrialized. Land was allotted in the heart of Yamuna Nagar at subsidized rates for the establishment of Distillery long before Shri Bansi Lal was on the scene. In several cases, less than 7% has been charged. Let us put the whole thing in its proper perspective.

Now, in regard to the first interruption made by my close and respected friend that the whole thing is fraudulent, I have said before that the present matter is before the court of law. I think Shri Mahavir Tyagi quite rightly interrupted me by saying that I should not make any reference to it because the matter is before the District & Sessions Judge of Gurgaon. Most of the dispossessed people and the poor have gone in appeal, and this matter will be gone into...

SHRI BHAGWAT DAYAL: The question of compensation is also there...

SHRI D. D. PURI: No. Sir...

SHRI BHAGWAT DAYAL :...that a very nominal compensation is paid...

SHRI D. D. PURI: Certainly not ...

SHRI BHAGWAT DAYAL: The question is a very vital question, that Section 6 of the Land Acquisition Act is completely thwarted in the most illegal manner and in a very fraudulent manner and the land is acquired. I will prove it.

#### 4 P.M.

SHRI D. D. PURI: Sir, the proceedings of the courts are not in camera. My hon. friends can find out what is happening there. Every aspect of the acquisition including the legality of the process, notification, sections employed and the possession taken, is before the court.

Now, Sir, this gives rise to certain general principles. It is true that the allegations have been signed by a large number of Members of this House and a demand has been made, irrespective of the fact whether there is a prima facie case or not, that this should have been referred to a Commission of Enquiry. I will deal with it. First of all, this House has passed this Act and there is a provision in that Act that you cannot make a reference unless you assume the responsibility that a prima facie case has been made out. You can make a reference only after satisfying yourself that a prima facie case has been made out. Let us leave the legal aspect alone. Let me take the political aspect of this matter. If merely making allegations by some Members of Parliament automatically starts chain reaction starting with the Commission of Enquiry, then we can also play this game and the functioning of any Government other than a Congress Government would become impossible in any State because we also know how to play this game. What are the precedents that we want to set before us? If we refer a case to the Commission of Enquiry as soon as some Members of Parliament make an allegation without

bothering to find out whether there is a prima facie case or not, I would say, Sir, that that would be a very unhealthy day in the history of democratic functioning in India.

There is one more aspect and I will be very brief. So far as these allegations are concerned. I have shown them what they are. Insofar as the allegations against the Prime Minister are concerned, the fact is that four of her senior colleagues who are lawyers of eminence, have examined them and have found nothing in them. Do you mean to say that as soon as there are allegations against the Prime Minister, there should be an enquiry automatically? I have stated that the matters connected with land acquisition are before the courts of law. I have stated that insofar as the allotment of land is concerned, it is less favourable. It is unfavourable. It cuts right across the general scheme of industrialisation in Haryana. Does it really need four distinguished lawyers to come to the conclusion that this is absolutely baseless? I would again urge that this is an unhealthy demand to make for the future of democracy in this country.

Sir, I would say to those who are our political opponents today that we do not ask for any consideration because in Haryana the electrification of villages has been a record unsurpassed in the rest of the country. Insofar as food is concerned, we were deficit by two lakhs tonnes and today as a result of taking electricity and sinking of tubewells in the remotest villages, even in this year of drought we are expected to be surplus to the extent of 12 lakhs tonnes. We do not ask for any consideration on that account. We do not ask for any quarter because we have built the Jui and Loharu canals which are the only canals of their types in the whole of Asia. We do not ask for any quarter on that account. Not do we ask for any quarter

because the road building programme in Haryana is again something to be admired We do not ask for any quarter because the contribution that Haryana has made to the glorious deeds of the Defence Services in this country is second to none, it is better than most We do not ask for any quarter on that account

The only thing is, I believe that Shri TN Singh is a very God-fearing man But the tragedy in Shri Singh's life is that he is very easily misled. He is misled and he makes statements in this august House on matters which have no substance and which in addition are today sub-judice before the courts of law. There are other aspects of his political life which are very tragic, but this is equally tragic

One word before I finish, with regard to Defence It has been stated by some authority-he had pointed out that-that within a radius of 1,000 yards from a certain ammunition dump, no structures could be put up I ask a very simple question-I do not know about the details If this fact was known to the Government of Haryana and to the acquiring authorities, was there the slightest difficulty in their acquiring land 50 acres away from the land? I understand-I made some inquiries in the last two days-that no more than about 50 acres of land in this piece come within that radius. If there was any objection at all, was there any difficulty? The acquisition is compulsory acquisition We do not have to persuade people to give us the land If you do not like this particular parcel of land or that particular land you can move a few paces this way or that way Where was the difficulty when you are aware of the fact that for the acquisition of this land there was some objection?

Sir, I will say this to my friends Make any allegation as you like in so far as the Chief Minister or the Government or anyone else in Haryana is concerned His

record outshines all accusations. That has been happening all the time, at every election—as I said—before an election, after an election, frequently between the elections. Go on doing it, we are quite accustomed to it. But, for heaven's sake and for the sake of the country, keep off the fair name of the Prime Minister at least. That is all

श्री जगदीश प्रसाद माथुर (राजम्थान) सभाध्यक्ष जी, पुरी साहब की नजर मे बसीलाल जी सोना हैं लेकिन सोने को सोना सिद्ध करने के लिए कसौटी की आवश्यकता होती है और पुरी साहब जैसे पुजीपति, समाजवादी उसके लिए सही कसौटी सिद्ध नहीं हो सकते। ग्राज वह स्वय को कसौटी मान कर यह निर्णय दे कि बसीलाल जी सोना है तो जनता श्रीर समाज की नजर मे वह सोना सिद्ध नही हो सकते। और त्राखिर, उपसभाध्यक्ष महोदय, हमने माग क्या की थी? ग्रगर पजाब के ग्रकाली मित्रमडच के खिलाफ केवल एक कम्य्निस्ट पार्टी का सदस्य माग करे तो उसके खिलाफ कमीशन ग्राफ इक्वायरी के अन्तर्गत जाच हो सकती है भीर बसीलाल जी के खिलाफ 121 सदस्य माग करते हैं स्रौर फिर भी जाच नहीं होती तो फिर सथानम कमेटी की रिपोर्ट का अर्थ ही क्या रह जाना है। इतने सदस्य जाच की माग करते हे ग्रीर ग्राप जाच नही करात । मिर्धा साहब चले गये, मैं उनको राजस्थान की एक कहाबत चाहता था। वहा एक कहावत है कि मामा की शादी हो ग्रौर मा परोसने वाली हो तो फिर भानजे को कुछ थी मिलने मे किसी प्रकार की दिक्कत नही होती। बसीलाल जी के खिलाफ ब्रारोप हो ब्रौर उसमे प्रधान मत्नी जी निर्णय देने वाली हो ग्रीर उसके बारे मे कहा जाय कि प्रधान मदी जी का नाम इसके बीच मे नही लिय। जाना च।हिए, यह क्या है ? ग्राखिर सजय गाधी की यही ता खासियत है कि वह प्रधान मत्रीजीकीकोख से पैदा हुए है।

<sup>†[ ]</sup> Hindi translation

## [श्री जगदीश प्रसाद मायुर]

अपनी पूजी कितनी है। देश मे दूसरे उद्योग-पित भी हैं श्रीर वे श्रपने उद्योग लगाना जाहते हैं, बढ़ाना चाहते हैं। दूसरे नौजवान भी हैं श्रीर देश में नौजवानों की कमी नहीं है, लेकिन सजय गांधी को जितना बैंक सं रुपया मिला है क्या किसी दूसरे को मिल सकता है। पुरी साहब कितना भी ओर लगाये उनको उतना रुपया किसी भी प्रोजेक्ट पर नहीं मिल सकता। इस का एक ही कारण है कि मारति लिमिटेड के प्रोजेक्ट को प्रधान मत्नी के पुत्र ने प्रारम्भ किया है। श्राखिर इसके लिए श्रगर श्राप कहे कि प्रधान मत्नी का फेयर नाम इसमें नहीं लिया जाना चाहिए, तो वह तो इसमें श्रायेगा ही।

उपसभाध्यक्ष जी, ग्रब मैं विषय पर ग्राता ह। राष्ट्रपति जी के अभिभाषण की दूसरी लाइन मे भौपचारिक शब्द का प्रयोग किया गया है श्रौर मुझे लगता है कि उनका भाषण बिलकुल ग्रौप-चारिक है ग्रौर वह ग्रौपचारिक इसलिए है कि उसके कुछ दिन बाद ही उन्होंने जयपूर मे एक भाषण दिया जिसमें उनके मन की बात निकली। बहा उन्होंने कहा है कि 5 वर्षों मे भारत के श्राम भ्रादमी के लिए जेल मे प्राप्त कैदियो जितनी सुविधाए भी प्राप्त हो सके तो इससे सतीष प्राप्त होगा, यानी राष्ट्रपति का यह कथन कि स्राज हिन्द्स्तान के ग्राम ग्रादमी को पिछले वर्षों मे इस हालत मे भी नही ला सके, क्योंकि श्राज जो सरकार की कैंद में चला जाता है, उसका कोई निश्चित स्टैन्डर्ड है, उसके ग्रनुसार उसको देना पडता है, लेकिन हिन्द्स्तान के ग्राम आदमी को उस हालत तक चीज मिलती नही है, इससे यह प्रगट होता है कि इस राष्ट्रपति के ग्रभिभाषण मे उन्होंने एक श्रीपचारिकता का निर्वाह किया है श्रीर उस नाते से हम भले ही उनको धन्यवाद दे, लेकिन सच्चाई दूसरी ही है।

उपसभाध्यक्ष जी, एक मुख्य मृद्दे की बात राष्ट्रपति महोदय के भाषण मे हुई थी। यह पहली

बार हम्रा था कि ससद के विरोधी दलो ने राष्ट्र-पति महोदय के भ्रमिभाषण का बहिष्कार किया। हम राप्ट्रपति को तरह-तरह के विवादो से बरी रखना चाहते हैं, हम किसी विवादग्रस्त मामले मे उनको बीच मे नही लाना चाहते । लेकिन इस बार यह निर्णय केवल इसलिए करना पडा, क्योंकि उपसभाध्यक्ष महोदय, पिछले दिनो जिस प्रकार से प्रधान मन्नी का व्यवहार विरोधी दलो के प्रति होता जा रहा है, उसको देखते हुए यह ऋप्वश्यक था कि हम राष्ट्रपति से अपेक्षा करते थे कि जन-तन के ग्रौर देश के सविधान के सरक्षक के नाते वे ग्रपने पद पर बैठे हैं ग्रोर ग्रपने भाषण मे उन्होंने इस बात की नोटिस ली होती कि प्रधान मत्री ने पिछले दिनो विरोधी दलो को गद्दार की, ट्रेटर्स की जो सज्ञादी है, यह प्रजातत्र के स्वस्थ्य विकास के लिए ग्रन्छी नही है।

श्री सीताराम केसरी (बिहार) किसके ऐक्शन के लिए कहा है? जैसे मोदी साहब जाकर वोले है भ्ट्रो से? ग्रापसे कहा सबध है? कैसी बात करते हैं।

श्री जगदीश प्रसाद माथुर: हम तो मोदी जी के काम की बकालत करने के लिए नहीं खडे हैं।

### (Interruption)

श्री मार्ग सिंह वर्मा (उत्तर प्रदेश) : शकर दयाल शर्मा जी क्या सी०आई०ए० के एजेन्ट नहीं हैं?

श्री जगदीश प्रसाद मायुर : उपसभाध्यक्ष महोदय, पिछले 2 साल से आर्थिक क्षेत्र मे सरकार की जो विफलताए रही, राष्ट्रपति ने उन विफलनताओं को माना। जहां तक प्रधान मन्नी का सबध है हम उनको गहार दिखायी देते हैं, देश द्रोही दिखायी देते हैं। जब बगला देश के सबध में युद्ध चल रहा था, जब पाकिस्तान के साथ लढाई हो रही थी, तब क्या भारतीय जनसघ का सहयोग प्रधान मन्नी ने नहीं मागा और क्या जनसघ ने या दूसरी पाटियों ने प्रधान मन्नी को सहयोग

नही दिया? उस समय उपसभाध्यक्ष महोदय, हम गद्दार नहीं थे, लेकिन प्रधान मली ने बगला देश की सारी घटनाम्रो का राजनैतिक दृष्टि से उपयोग करने का काम सबसे पहले किया। सारे देश की एकता को खडित करने का अगर किसी ने काम किया, तो प्रधान मत्री ने किया, क्योकि जब मुजीब साहब यहा ग्राए, उनके सम्मान के लिए केवल काग्रेस की ग्रोर से मच का निर्माण किया गया था। उसी दिन हमको लग गया कि प्रधान मती की नियत साफ नहीं है स्रौर यही कारण है कि विरोधी दलो को बदन।म करने के लिए कभी सी० म्राई०ए० का कभी दूसरा नारा लगाया जाता है, जब कि स्थिति यह है कि जब भी कोई समस्या उठ खडी हुई है, चाहे ग्राधिक दिष्ट से हुई हो या बगला देश के समय में हुई हो, देश की समस्याम्रो से सघर्षं करने के लिए विरोधी दल प्रधान मत्री के साथ खडे हुए है, जब सी० ग्राई ०ए० का उनका नारा फेल हो गया--ग्रौर सी०ग्राई०ए० का नारा बडी जोर से दिया गया, प्रधान मन्नी ने भी दिया, काग्रेस ग्रध्यक्ष ने भी दिया, सभी प्रान्तो के मुख्य मत्री भी बोलने लग गए ग्रौर विधान नगर मे जब काग्रेस का अधिवेशन होने लगा, तब सबके मुह मे ताला लग गया। वे कहें कैसे ? ग्ररे, यह कैसा हो गया ? ग्रमरीका से ग्रनाज जो चाहिए। ग्रब भूखो मर रहे है, ग्रमरीका से ग्रनाज नही मिलेगा, सी० ग्राई० ए० का नारा बद हो गया। बगाल के उस अधिवेशन के बाद ग्रव एक नया नारा है कि विरोधी दल हमारे विकास की योज-नाम्रो मे बाधक बन रहे हैं, भ्रगर प्रधान मत्नी श्राडे नहीं श्राती तो पता नहीं हिन्द्स्तान को हम कहा पर ले जाते । ग्रौर इसलिए विरोधी दलो की सारी कार्यवाहिया श्राज राष्ट्र-द्रोहिता का भ्रग बन रही है। मुझे लगना है सभापति महोदय, इस देश मे प्रजातव की पद्धति को हमने सविधान के द्वारा स्वीकृत किया है और अगर सविधान के प्रति द्रोह करने का किसी ने कार्य किया तो प्रधान मत्नी ने किया है। विरोधी दलो की एक श्रावश्यकता है, सब लोग मानते हैं, लेकिन विरोधी दलों को इस प्रकार से सज्जा देना इसका ग्रर्थ

श्री सीताराम केसरी प्रधान मन्नी ने नहीं किया। सच बात यह है कि ...

श्री जगदीश प्रपाद माथुर . उपसभाष्यक्ष जी, यह इन्ट्रपान में मेरा टाइम जा रहा है। मैं कह रहाथा, ग्राज देश के अन्दर मझे लगता है, एक योजनाबद्ध तरीके से, ग्राज जिस ढग से रूस के साथ इनकी साठ-गाठ हुई है, जिस प्रकार की पद्धति को, रूसी शिकजे का, हिन्दुस्तान मे लाने की कोशिश की जा रही है, उसमे लगता है यह प्रयास है कि धीरे-धीरे विरोधी दलो को किस प्रकार से समाप्त किया जाए। उस रूसी साम्राज्यवाद के शिकजे को हिन्दुस्तान पर कसने की दिष्ट से प्रधान मत्नी समाज की नजरों में, विरोधी दलो को गिराने का प्रयास कर रही हैं। ये उनके गिराने से गिरेगे नहीं। जो श्राज की हालत है, ग्रौर जो स्वय ग्रपने ग्रभिभाषण मे राष्ट्रपति महोदय, ने दर्शाया है उससे लगता है कि धीरे-धीरे जिस प्रकार की स्थिति श्रापकी सारी योज-नाम्रो की है, म्रापका जो म्रायिक खोखलापन है, वह जिस ढग से समाज के सामने म्राता जा रहा है, उसमे स्रापका यह दूसरा नारा भी जिस प्रकार से सी० श्राई० ए० का नारा भी खोखला सिद्ध हो गया है, समाज ने उस पर ध्यान नही दिया--यह विरोधी दलों की राष्ट्रीयना पर ग्रापने जो ग्रारोप लगाया, उनको जो गद्दार कहा, यह भी उल्टा भापके ऊपर पडने वाला है।

उपसभाष्यक्ष महोदय, राष्ट्रपति जी ने अपना भाषण प्रारम्भ करते हुए कहा था कि सबसे पहिले जो समस्या हमें हल करनी है वह सूखे की स्थिति है, क्योंकि यह सस्मया बडी गम्भीर है। यह समस्या गम्भीर होने के साथ-साथ राष्ट्रपति जी ने इसके तुरन्त हल के बारे में कुछ सुझाव भी दिये हैं। राष्ट्रपति जी ने अपने भाषण में यह बात अवश्य कही है कि जो लोग सूखें सेपीडित हैं, उन्हें काम अवश्य दिया जाना चाहिए। इननी वात उन्होंने जष्ट कही है। आज हमारे देश में करीब 20 करोड लोग सूखा पीडित हैं, जिसमें से केवल 63 लाख लोगों का काम देने का प्रावधान किया गया है, इस सारे सूखें के दौरान में।

[श्री जगदीश प्रसाद मायुर]

राजस्थान में एक करोड़ 16 लाख आदमी अकाल से प्रभावित हुए हैं ग्रीर केवल पाच लाख श्रादिमयो को काम दिया जा सका है। सरकार ने जो कदम उठाये हैं, उससे ऐसा लगता नही है कि सरकार इस ग्रापत्ति की ग्रोर विशेष दिलचस्पी के साथ कार्य कर रही है। विरोधी दल तो मरकार की ग्रालोचना करती ही हैं ग्रौर हमने सरकार से कहा था कि देश मे जो सूखे की स्थिति पैदा हो गई है, जो सकट पैदा हो गया है, उसको किसी एक का सकट न माना जाय, बल्कि सारे देश का सकट माना जाय ग्रीर इस बारे मे विरोधी पार्टियो का हर तरह का सहयोग लिया जाय, जबिक वे इस तरह का महयोग देने के लिए तैयार हैं। लेकिन मुझे यह मालुम पडता है कि सरकार इस तरह का सहयोग लेने के लिए तैयार नहीं है। सरकार ने सुखें से निपटने के लिए योजनाए बनाई हैं, लेकिन उन योजनाम्रो को सर-कार स्वय करना चाहती है ग्रीर विरोधी पार्टियो का उसमे सहयोग नहीं लेना चाहती है। लेकिन मैं उस ग्रारोप की ग्रोर सरकार का ध्यान दिलाना चाहता ह जो श्री पाटिल ने मैसर के सम्बन्ध मे केन्द्रीय सरकार के विरुद्ध लगाया था। मैं उस म्रारोप को दोहराना नहीं चाहता हु, लेकिन हमारे वित्त मत्नी जी महाराष्ट्र के है श्रीर मुझे महाराष्ट्र से कोई शिकायत नहीं है। इसके साथ ही साथ श्री शिन्दे जो ग्रकाल मत्री हैं, वे भी महाराष्ट्र के हैं, तो मे मैं यह कहना चाहता ह कि सूखे की सहायता के लिए महाराष्ट्र को केन्द्र की श्रोर से 73 करोड़ रुपया मिलता है और मैसूर को केवल 5 करोड़ रुपया दिया जाता है तथा राजस्थान को 4 करोड़ 81 लाख रुपया ही मिलता है। तो मैं यह जानना चाहता हू कि इतना कम रुपया इन प्रान्तो को क्यो दिया गया है ? महा-राष्ट्र मे ही सुखा और अकाल की स्थिति पैदा नही हुई है, बल्कि भीर प्रान्तो मे भी वहा की तरह की स्थिति है, फिर सरकार ने के लिए सहायता देने मे इस तरह से सौतेलेपन का क्यो व्यवहार किया।

हमारी प्रधान मनी महाराष्ट्र के दौरे पर गईं ग्रीर उन्होंने वहा पर चार नई रेलवे लाइने बनाने की घोषणा कर दो। इसी तरह की लाइने राजस्थान के अन्दर भी बनाई जा सकती थी, नेकिन स्थान के साथ सौतेला व्यवहार किया गया ग्रीर प्रधान मनी जी का जो इस तरह का पक्ष-पातपूर्ण सौतेला रवैया है, दूसरे प्रान्तों के साथ उनका जो इस तरह का व्यवहार है, वह उचित मालूम नहीं देता है।

इसी भाषण मे राष्ट्रपति जी ने जो मुख्य बात कही है वह विकास की दृष्टि से कही है। उन्होंने अपने भाषण मे जिन बातो का जिक किया है, जितनी भी समस्याए बतलाई हैं, उनके बारें मे सबसे महत्वपूर्ण बात यह है कि उन समस्याग्रो का तत्काल कोई निदान नहीं बतलाया। भगर अनाज की कमी है तो उसके बारे में यह कहा कि रवी की फसल अच्छी हो जाने से उसका हल निकल ग्रायेगा और खाद्यान का राष्ट्रीयकरण करने से इसका इलाज हो जायेगा। क्या इस तरह से हमारी और समस्याग्रा का भी समाधान हो जायेगा?

पिछले दिनो जो पाकिस्तान के साथ युद्ध हुन्रा था, उसमे हमारी सेना के लोगा ने बहुत वीरतापर्ण कार्य किये, जिनके लिए उन्हे महावीर चक ग्रौर परमवीर चक प्रदान किया गया। मझ से एक सज्जन कह रहे थे कि मैंने ग्रपने बेटे को एक चक प्रदान किया है। मैने उनसे पछा कि ग्रापने उसको कौनसा चन प्रदान किया ? भ्राजकल किसी के घर के अन्दर सब से बडा मसला यह सामने ग्राता हे कि राशन किस तरह से दुकान से लाया जाय । इसलिए मेने अपने लडके से राशन की दकान में गेह, तेल, चीनी लाने के लिए कहा ग्रौर इन चीजो का लाने के लिए ही मैने उसे चक्र प्रदान किया है, क्यांकि राशन की दुकान से राशन लाना एक बहुत बड़ा बहा-दुरी का भ्राजकल के जमाने में कार्य है। भ्रब वो हमारे व्यापार मनी जी ने मोटा कपडा भी

253

राशन की दुकानों से बाटने की व्यवस्था कर दी है। इसलिए एक लडकातो घर के अन्दर इस बात के लिए नियुक्त किया जाता है कि वह सारे वर के लिए रोज राशन लाये, गेह लाये, तेल लायें, चीनी लाये श्रीर कपडा लाये। श्राज सरकार ग्रभी कुछ जनना को भ्रच्छी तरह से राशन भी नहीं दे पा रही है ग्रीर न ही इसकी भच्छी तरह से व्यवस्था कर पा रही है, लेकिन जब वह सारे ग्रनाज का राष्ट्रीयकरण हो जायेंगा, तो फिर सरकार मारे देश की जनता को राशन देने की किस तरह से व्यवस्था कर पायेगी? ग्राज सरकार ने उन क्षेत्रों में जहा पर फैयर प्राइस सोप द्वारा जनता को राशन दिया जा रहा है, उन द्कानो द्वारा राशन बाटने की अच्छी व्यवस्था नहीं कर पारही है ग्रीर जब सरकार सारे ग्रनाज को भ्रपने हाथ मे ले लेगी, तो वह किस तरह से जनता को खिला पायेगी ग्रौर जनता की क्या हालत हो जायेंगी, यह मै नही कह सकता हा

Motion of Thanks

स्रभी सरकार का भ्रनाज के राष्ट्रीयकरण के सम्बन्ध मे जो वक्तव्य ग्राया है, उससे मालुम होता है कि वह कुछ फी ट्रेड भी रखेगी। जो दुकानदार है, वे 10 विवन्टल तक किसानो से खरीद सकेंगे ग्रौर जो कज्यूमर हैं वे एक विवन्टल तक खरीद सकेगे। इस तरह से जब किसानो से 10 क्विन्टल ग्रनाज खरीदा जायेगा तो उसको नुकसान होगा और चौधरी साहब इस बात को समझ नही पा रहे हैं।

मैं उनको बता रहा हू, क्यों कि वे बीच में बोला करते है। इसमे किसान को इसलिए नुकसान होगा, क्योकि सरकार दो भाव रखेगी। जिस प्रकार चीनी के दो भाव रखे हुए हैं, वैसे ही गेह के भी दो भाव रखे जाएगे। इस व्यापार के ग्रन्दर मारा जायगा तो किसान मारा जायगा। सरकार ने जो दोहरी नीति चीनी के व्यापार मे म्रपनाई है वही गेहू ग्रौर चावल के व्यापार मे भ्रपनाना चाहती है। यह बिलकुल गलत बात है। सरकार को स्पष्ट रूप से कहना चाहिए कि उसकी नया नीति है।

उपसभाध्यक्ष महोदय, जो राष्ट्रपति महोदय ने कहा है कि 7 प्रतिशत हमारे श्रीचोगिक उत्पादन की गित बनी रहेगी, लेकिन कल जो हमे आर्थिक समीक्षा मिली थी, उसमे लिखा हुन्ना था कि यह यह 7 प्रतिशत की उत्पादन की गति पिछले वर्ष थी, वह देवल कपडे के उत्पादन के कारण थी, उसके कारण हमने 7 प्रतिशत का लक्ष्य प्राप्त किया। राष्ट्रपति महोदय ने जो इस बार भी इसको प्राप्त करने की भ्रपेक्षा की है, सरकार के माध्यम से वह बिलकुल गलत बात है। जब 20 करोड लोग सुखे से प्रभावित हो तो कमे उत्पादन बढेगा। जब बिजली की यह हालत है तो उत्पादन बढेगा, यह कोई नहीं कह सकता। हम 7 प्रतिशत की दर नहीं रख सकते । वह इससे कम होगी श्रौर वह कम हुई तो महगाई का क्या हाल होगा? महगाई के बारे मे श्रीमान गोरे साहब ने कुछ ग्राकडे दिए हैं। मुझे पना नही उनको कहा गेहू 120 रुपए क्विन्टल मिल रहा है। मार्केट मे गेह 140 घीर 150 का भाव है। कितनी भयकर महगाई है, उसका वर्णन भी मैं नहीं करना चाहता। एक काग्रेसी कवि मुझे मिल गए थे। मैं उनकी कविता सदन मे रख देना चाहता हु। उससे पना चल जायगा कि महगाई की क्या स्थिति है। उसके बाद मैं दूसरे विषय पर ग्राऊगा।

> "यदि करना है विकास तो होना मत निराश सच, ये कीमर्ते नही बढ रही सारा देश बढ रहा है उन्नति के शिखर पर चढ रहा है ध्रव एक रुपए मे मिलेगा चाय का प्याला ग्रीर कम से कम दस रपए मे मिलेगा एक थाली खाना तो ईमानदारी से बताना क्या गरीबी रहेगी? रास्ता तो यही है विलक्त मही गरीबी हटानी होगी तो कीमते बढानी होगी।"

[श्री जगदीश प्रसाद माथुर]

यह सरकार का एक्सप्लेनेशन एक किव ने मुझे दिया था भ्रौर मैंने उनसे कहा ।क सदन के माध्यम से मै भ्रापके एक्सप्लेनेशन को सरकार के पास पहुंचा दुगा।

उपसभाध्यक्ष महोदय, राष्ट्रपति महोदय ने बेकारी की समस्या का उल्लेख किया है। 5 लाख लोगो को रोजगार देने की बात काग्रेस ने पटना अधिवेशन में भी कही थी और विधान नगर ग्रधिवेशन में भी कही है। 5 लाख लोगो को रोजगार देने से ही क्या होगा, जब देश मे 4 करोड़ लोग बेरोजगार है, 1 करोड से ग्रधिक शिक्षित बैकार हैं, इंजीनियर, डाक्टर बेकार हैं। लाख रोजगार किएट कर देना निदान नही है। क्या इन 5 लाख रोजगार से बेकारी की समस्या ग्राप मिटाने वाले हैं ग्रौर ग्रापने इसके लिए प्रावीजन किया है 90 करोड स्पए का। रिजर्व बैंक की रिपोर्ट के श्रनुसार यह सारा केलकुलेशन 18 रुपए प्रति रोजगार श्राता है । रिजर्व बैक ने कहा है कि 7 हजार रुपए लगेगं एक रोजगार क्रिएट करने में। राष्ट्रपति महोदय के माध्यम से सरकार ने धोखा देने के लिए, एक वातावरण बनाने के लिए कि हम इतने रुपए दे रहे है, प्रयत्न किया है, परन्त यह रोजगार पैदा करने की स्थित नहीं है। ब्राज बेकारी, बेरोजगारी, महगाई ग्रीर श्रसमानता की जो हालत है, उस सारी स्थिति के ग्रन्दर सरकार की यह सबसे बड़ी ग्रसफलता है, जसा कि राष्ट्रपति महोदय ने रायपुर के अपने भाषण मे कहा है कि हिन्दुस्तान में जनसाधारण की तुलना में जेल के कैदी का जीवन श्रधिक सूखी है।

गोरे साहब ने कहा था 18वे पैराग्राफ के सम्बन्ध में लेकिन उसके बाद के जो पैराग्राफ हैं उन पर कुछ कहने के पहले — पडा साहब भ्रा गए हैं, उन्होंने भ्रान्ध्र के बारे में बहुत कुछ कहा था, भ्रान्ध्र के सम्बन्ध में भी कुछ बता दू। भ्रान्ध्र के सम्बन्ध में हमारी पार्टी के लिए कहा जाता है, जनसघ तात्कालिक दृष्टिकोण भ्रापनाता है। इमने तात्कालिक दृष्टिकोण की वजह से

नहीं कहा या कि ग्रान्ध्र का विभाजन हो <sup>1</sup> हमने इसलिये कहा था कि दूसरा एस०ग्रार०सी० नियक्त किया जाए, क्योंकि सरकार पर भरोसा नही । जैसा कल गोरे साहब कह रहे थे कि वहा शान्ति स्थापित हो जाएगी भ्रौर काग्रेस वाले कह देंगे कि हमने ग्राप्तासन दिया था कि वहा ग्रगर शान्ति स्थापित हो गई तो हम इस समस्या पर विचार करेगे ग्रीर किसी दिन घोषणा हो सकती है कि हमने म्रान्ध्र प्रान्त के निर्माण का सिद्धान्त स्वीकार कर लिया । जब एस०ग्रार०सी० ने ग्रपनी रिपोर्ट दी तो वह केवल दो प्रातो के निर्माण की रिपोर्ट दी थी । लेकिन म्राज हालत क्या है ? कांग्रेस ने ग्रपने शासन को चलाने के लिए उनकी जब भी मर्जी ग्राई--मैं उनके ग्रीचित्य ग्रौर ग्रनौवित्य पर नही जाता हूं---राज्य **बना** दिये। 4 लाख का नागालैंड बन सकता है, मेघालय बन सकता है, मिजोरम बन सकता है, मणिपूर बन सकता है स्रीर दूसरे प्रान्त बन सकते हैं ग्रीर वह भी किसी ठोस ग्राधार के ऊपर नही, सरकार सोच-विचार कर बनाती तो मैं मान सकता था, इसलिए हमने लोगो से यह कहा कि सरकार पर भरोसा नही रखो। काग्रेस जिस तरह से चाहे भ्रपनी मर्जी से निर्माण करेगी। इसलिए हमने कमीशन की माग की । कमीशन ग्रगर यह कह दे कि दूसरी बार प्रान्त के पून-निर्माण की भ्रावश्यकता नहीं है, तो हम मान सकते हैं। जो रिपोंट कमीशन की ग्रायेगी सब लोगो पर बाइडिंग होगी, यह होना चाहिए । यह नही कि कमीशन ने रिर्पोट दे दी ग्रौर प्रधा मन्नी को वह ग्राच्छी नहीं लगी, उनकी पार्टी के हित मे नही रही तो उसको उठा कर रख दें, हम इस प्रकार का कमीशन नहीं चाहते। इसमें देश की श्रखडता भंग होती है ? 14 की जगह 16, 20 या 50 प्रान्त होने से, ज्यादा प्रान्त बनने से राष्ट्रीयता पर भ्राघात पहुचता है, यह वही लोग कहते हैं जिनमे राष्ट्रीयता की भावना कम हो । श्रलग प्रान्त होने से, ज्यादा प्रान्त होने से राष्ट्र की एकता खडित नही होगी। राष्ट्रीयता एकता मे खंड तब होता है, जब अपने स्वार्थ के लिए, भ्रपने दल के हित के लिए प्रान्त बनते हैं। अपनी मर्जी से कोई ऐसा ही दूसरा निर्णय

ले लिया तो उस समय लोग सोचने है कि ग्रपने स्वार्थ के लिए यह सब किया जा रहा है। इसलिए हमने कानपुर में ग्रपने ग्रधिवेशन में एक निष्पक्ष कमीशन की बात कही है। ग्रान्ध

(Interruption)

के सम्बन्ध मे हमारा दिष्टकोण स्पष्ट है।

उपसभाध्यक्ष महोदय, मै एक बात ग्रौर ग्रापके सामने निवेदन कर दु। हमारी सरकार ने बहत ग्रच्छी ग्रपेक्षा की है। विदेश नीति पर चर्चा करते ममय विदेश मत्री जी यहा बैठे है, इन्होने कहा है पैरा 32 में राष्ट्रपति के माध्यम से कि ग्ररबो का जो क्षेत्र था इजराइल ने उसे खाली नहीं किया । उसके बारे मे राष्ट्रपति ने चिन्ता प्रकट की है। यह बहुत ग्रच्छा है, वहा यह क्षेत्र खाली हो इसके लिए हमे कोई ग्रापत्ति नहीं। लेकिन इस सारे श्रिभभाषण मे सरकार ने अपने क्षेत्र का खाली कराने की चिन्ता की हो. यह दिखाई नहीं देता । चीन ग्रौर पाकिस्तान हमारा क्षेत्र दबाये बैठे है। हम दोनो देशो से मित्रता करने के लिए उत्सूक है ग्रौर चीन के साथ जिस प्रकार से इन्होने इच्छा प्रकट की है, मिल्लता करने की वह वैसी ही है जैसे कि किसी ने कहा कि हमने शादी करनी है, 50 परसेट तय हो गई। 50 परसेट कैसे तय हो गई १ पूछा तो उमने कहा मै तो तैयार ह, दुमरा स्रभी तैयार नही। 50 परसेट शादी सरकार करने के लिए तैयार है चीन के साथ, मगर चीन ग्रभी तैयार नही है। कौन सी शतों के माथ, किस शर्त के स्राधार पर चीन के साथ मिलता होगी ? चीन हमारा इलाका दबा कर बैठा है, हमारे शत्नुको मदद कर रहा है, उस नाते से हम इस बात पर विचार करते। राष्ट्रपति माम्रो-त्से-तग की मुस्कान से ये लोग समझे कि वह हमारे ऊपर फिदा हो गया। किसी दावत के ग्रन्दर इनके राजदूत से हाथ मिला लिया, इस बात के उत्पर सरकारे बैठ कर निर्णय करने लग जाए, यह समझ मे नही आना । चीन का हमारे साथ क्या सम्बन्ध है, चीन ने तिब्बत के साथ जिम प्रकार का सबध किया है, उस पर विचार होना चाहिए । इजगइल के बारे मे यह नही कहा कि इजराइल भी एक वास्तविकता

है, ग्ररबो को इजराइल की वास्तविकता को स्वी-कार करना चाहिए । उसकी वास्तविकता के लिए भी ग्राप कहते कि इजराइल की भूमि को खाली करना चाहिए । उसको ग्राप रिकर्गानशन देते । उसके बजाय ग्राप इस प्रकार की विशकूल थिकिंग कर रहे है, यह कोई ग्रच्छी बात नही है। विशेष तौर से उस समय जब हमारे कुछ क्षेत्रो पर कुछ देश कब्जा कर के बैठे हुए है, उन क्षेता को खाली करवाने के बारे मे स्राप एक शब्द का प्रयोग न करे । उमकी उपेक्षा करके पाकिस्तान के साथ जो हमारा शिमला समझौता हम्रा है. उसकी सफलता के गीत गाना उचित नही है। मै इस सम्बन्ध मे कहना चाहता हं कि शिमला समझौते के उस सिद्धान को पाकिस्तान ने दफना दिया है। ग्राज कैदियों के प्रश्न को लेकर के पाकिस्तान दुनिया भर मे हिन्द्स्तान की बराई करता है। यह कोई मामुली बात नही है। जिस प्रकार ब्लैंक दिसम्बर के नाम से एक सगठन का दिल्ली ग्रीर बम्बई में निर्माण हम्रा है ग्रीर हमारे देश के ननाम्रो को धमकिया दी जा रही है, उसके पीछे पाकिस्तान का हाथ होने के ग्रति-रिक्त ग्रौर किम का हाथ हो सकता है। इमलिए यह कहना उचित नही होगा कि शिमला समझौता सफल हुम्रा है ग्रौर उसको म्रागे बढाना चाहिये। पाकिस्तान ने उसको किसी रूप मे स्वीकार नही किया है। सरकार ने स्वय इसको मदन में स्वी-कार किया है कि पाकिस्तान का जो प्रसार तत्र है, पाकिस्तान वा जो रेडियो है, उसके माध्यम से पाकिस्तान हिन्दुस्तान के विरुद्ध ग्राज भी प्रचार करता चला ग्रा रहा है। इसलिए शिमला सम-झौते के गीत गाना उचित नही है।

इस सबध में मैं एक चीज ग्रौर कहना चाहूगा ग्रौर वह यह है कि शेख ग्रब्दुल्ला के दोस्तो से ग्रौर शेख ग्रब्दुल्ला से दिल्ली में जो चर्चाए प्रारभ हुई है उनका क्या स्टेटस है । ग्राज जिस ग्राली-शान तरीके से वे हिन्दुम्तान में रहते हैं, उसके खर्चे की पूर्ति कौन करता है । उनके साथ पिछले कुछ दिनो से जा वार्ता का दौर चला है, उससे लगता है कि कुछ दाल में काला है । ग्राज हिन्दु-स्तान में बाकी लोग गद्दार है । जनसघ वाले [श्री जगदीश प्रसाद माथुर]

गद्दार है। स्वतन्न पार्टी वाले गद्दार है। काग्रेस (ग्रो०) वाले गद्दार है। मार्क्सवादी गद्दार है। पी० एम० पी० वाले गद्दार है । उनसे सरकार बात नहीं करना चाहती है। लेकिन शेख ग्रब्दुल्ला के साथ प्रेम की बाते चलाई जाती है। मरकार के लोग जानते है कि 1953 मे शेख ग्रब्दुल्ला ने क्या किया है। उनको इस सम्बन्ध मे बताने की जरूरत नही है कि उस समय किस प्रकार शेख भ्रब्द्ल्ला भ्रमरीका से मिल कर स्वतव काश्मीर बनाना चाहते थे। फिर भी ग्राज उनके साथ बातचीत चल रही है। ग्राप इम कुर्सी पर विराज-मान है। भ्राप ही फैसला कर दीजिये कि ऐसी परिम्थिति मे विरोधी दल गद्दार हो सकते है या सरकारी पक्ष गद्दार हो सकता है। इनको देशब्रोही कहलाना चाहिये या हमको देशद्रोही कहलाना चाहिये, ग्राप इस चेयर पर बैठे है, ग्राप ही इस सम्बन्ध मे ग्रपने विचार व्यक्त कर दे।

श्री मोहम्मद उस्मान ग्रारिफ (राजस्थान): सद्रे मुहतरम, मे अपने दोम्त श्री गाडगिल की उम तज्रवीज का खैरमकदम करता हु, जो उन्होने राष्ट्रपति जी के ऐड़ेस के मिलसिले मे यहा पेश की है। राष्ट्रपति जी ने अपने ऐड्डेस में बडी सजीदगी ग्रौर सूझबुझ के साथ उन तमाम मुश्किलात लात पर रोशनी डाली है, जो भ्राज हमारे देश श्रीर मुल्क वालो को दरपेण है । उन्होने उस कार-गुजारी पर भी नजर डाली है, जो हुकुमत इस दौरान मे ग्रमल मेलार्रहा है। उन्होने इस तरफ भी इशारा किया है कि तमाम मश्किलात को दूर करने में किस तरह से हुकुमत लगी हुई है ।

सद्रे मुहतरम, ग्राज हम बहुत ही मुक्तिलात की मजिल से गुजर रहे है। हमारे सामने बडी-बडी कठिनाइया है। इसमे कोई शक नही है। कि इन कठिनाइयों की वजह भी है। 1971 की जग मे लातादाद खर्चा हुआ एक करोड बगला देश के पनाहगुजीनो को ग्राबाद करने ग्रौर उनको बापस श्रमन व ग्रामान के साथ ग्रपने मुकामात

पर भेजने मे सरफी हुआ और उसके बाद जो हमारे मुल्क मे कहतमाली, सैलाव ग्रीर तूफान ग्राये, उसकी वजह से हमारी इकोनामी पर ऐसा कुछ दबाव पड़ा कि हमारी इक्तेसादी हालत वडी कमजोर हुई। लेकिन इसके बावजूद भी हमारी गवर्नमेट ने ग्रौर हमारी सरकार ने जिस सलीके से हालात का मुकाबला किया है, वह काविलेनारीफ है। इस दौरान मे ग्रहले वणीरत ग्रौर सियामतदानों का क्या फर्ज है ग्रौर किसने कितना फर्ज ग्रदा किया है, यह देखने की बात है ग्रीर यह एक बड़ा साचने का सवाल है। हुकूमत ने प्रपने तरीके में हालात का मुकाबला करने की बहुत श्रच्छी कोशिश की है। इसमे शक नहीं है कि 1970-71 म हमारी पैदावार जो थी वह 8 फीमदी ज्यादा हुई और ग्रौर मालो के मुकाबल में हम को काफी राहत मिली, लेकिन इसके साथ-साथ इस दौरान मे जब फस्ले फेल हुई, मानसून फेल हो गया श्रौर साथ ही साथ कहतसाली ने हम लोगो को घर लिया तो लाजमी तौर पर हमारी जो पैदाबार ज्यादा थी, उस पर ग्रमर पड़ा । इसके बावजूद भी हमारी गवर्नमेट ने करीब एक करोड टन ग्रनाज से ज्यादा मुल्क के उन मख्नलिफ हिस्सो मे पहचाया, जहा कि उमकी जरूरन थी। कीमतो को रोकने के लिए भी गवर्नमेट ने बड़े सजग कदम उठाये ग्रीर गवर्न-मेट ने यह **फै**सला किया है कि **ग्राइन्दा फसल** से गेह का थोक व्यापार वह ग्रपने हाथ मे ले ग्रौर उसके बाद चावल का व्यापार भी ग्रपने हाथ मे ले । इम सिलसिले मे मुख्तलिफ ख्यालात जाहिर किये गये है। हमारे एन० जी० गोरे माहब ग्रभी इस हाउस मे तकरीर फरमा रहे थे। मने उनकी तकरीर को बहुत गौर से सूना। वह बहुत सजीदगी के माथ ग्रीर सोच विचार कर बालने बाले शब्स है। उन्होने साथ-साथ यह फरमाया कि यह जो भ्राइन्दा गेह का, भ्रनाज का होल सेल ट्रेड लने का गवर्तमेट का ख़याल है यह कामयाब नही होगा ग्रीर यह ग्रागे जा कर फेल हो जाएगा। उसके साथ-साथ मैं मृतजिर या कि गोरे साहब कोई ऐसी तजवीज फरमाऐंगे ग्रौर बतलायेंगे कि जिससे किमतो को रोकने वा कोई दूसरा तरीका सुझाया जा सके, लेकिन मैने देखा कि उन्होने सिर्फ दो बाते ही फरमायी ग्रौर इस तजवीज के सिवाय कोई दूसरी तजवीज पेश नही की । उन्होंने सिर्फ इतना ही कहा कि

मशीनरी इस लायक नहीं है कि इस पालिसी पर ग्रमलदरामद कर सके या यह कि स्टोरेज के सिलमिले में हमारे इंतजामात हाने चाहिये। इसके मायने यह हुए कि हुक्मत ने जो पालिसी ग्रिंख्तियार की है ग्रीर उसने जो तरीका ग्रिंख्तियार किया है, उसके बारे में सिर्फ दो सुझाव उन्होंने दिये है। उसके अलावा और कोई दूसरी मजीद पालिसी या मंसूबा उन्होंने नही बताया, जिसकी वजह से यह कहा जा मके कि यह कीमते इस तरह पर रोकी जा सकती है। मुस्तकबिल मे क्या चीज होगी ग्रौर मुस्तकबिल में क्यानतीजा बरामद होगा, इसके बारे में मुस्तकविल ही कह सकता है, लेकिन हम को देखना है कि जो तरीका हमने सोचा है श्रीर जो ग्राइन्दा कीमते रोकने का तरीका हमने ग्रक्ष्तियार किया है, उम पर अमल कर के हम किस हद तक जनता को राहत पहुचा सकते हैं।

इसके साथ-साथ मैं एक दूसरी बान की तरफ तवज्जेह दिलाऊंगा । कहतशाली ने मल्क के कई दूसरे इलाकों को घेर रखा है। राजस्थान, जिस इलाके से मैं ताल्लुक रखता ह, वह इम दफा बहुत ही मुसीबत में है। राजस्थान एक, रेगिस्तानी इलाका है ग्रौर उस इलाके में हर दूसरे साल कहत की परेशानी एक मामली बात है। वह बिलकुल एक भ्राम बात हो गयी है। इस साल वह मुसीबत बहुत ज्यादा है। इसमें शक नही कि रियासती सरकार ने ऋपने तौर पर बड़े अच्छे इंतजाम किये है और हिन्द सरकार भी ग्रपने तौर पर मदद दे रही है, लेकिन मै समझता हं कि ग्राज तक जो मदद मिली है, वह इतनी काफी नही है कि कहतशाली का मकावला किया जा सके। राजस्थान के 26 डिस्ट्क्ट्म में से 2.4 डिस्ट्रिक्ट्म सूखें की लपेट में है ग्रोर करीब 130 करोड ग्राबादी सुखे की मसीवन में गिरफ्तार है। स्राज तक जो कुछ मदद दी गयी है, उस की तादाद 4 करोड़ है। राजस्थान मरकार ने ग्रपनी तरफ से हिन्द सरकार को एक मेमोरेडम पेश किया है. जिसमें बताया गया है कि उनकी जरूरियात क्या है ग्रीर उनकी माग करीब 80 करोड की है। उस 80 करोड में राजस्थान सरकार ने यह कहा है कि ब्राधा हिस्सा हमे लोन दे दिया जाय और श्राधा हिस्सा ग्रान्ट के तौर पर दिया जाये । लेकिन म्टेडी टीम जो 17 LSS/72-10.

तीन दफा वहां गयी और उन्होने जो हालात का जायजा लिया उसके लिए मै यही कहगा कि उन्होंने प्रोसीजर, फारमैलिटीज भीर टेक्निकैलिटीज के गोरख-धंधे में जा कर ग्रमली वाक्यात को नजर भ्रदाज किया ग्रोर सही सुरतेहाल पेश नही की। इसलिये हमको जो कुछ भी मिला है वह सिर्फ समुदर मे एक बूंद ही नही बल्कि सहरामे एक बुंद के बराबर हे । इस मिलमिले मे मैं ग्रपनी प्रधान मली माहिबा की खिदमत मे खाम तौर से अर्ज करूगा कि वे इस सूरतेहाल पर ज्यादा तवज्जह फर्माए । बीकानेर के जिस इलाके से मैं ताल्लुक रखता हूं, उसके मुख्तलिफ गावो में मैं खद गया ह, हालत बहुत खुराब है। इसलिये मैं द्वारा यह श्रपील करता ह कि जो कुछ श्राज तक देने की कहा गया ह, उससे ज्यादा देने की जरूरत है। इस सिलमिल मे मै जनावे वजीरे खजाना, चव्हाण माहब की खिदमत में एक शेर पेश करता ह --

"सहरा की प्याम कोई वृझाए तो बात है बादल समुदरी पर जो बरमा तो क्या हुन्ना ?"

इसके अलावा मैने राष्ट्रपति जी ने इस मुल्क की फारेन पालिसी के बारे में कुछ फर्माया है। मै ग्रर्ज करू कि हिन्दुस्तान की फारेन पालिसी ग्रमन श्रौर नान-एलाइन्मेन्ट की है। हिन्द्स्तान ने हमेशा जियो और जीने दो की पालिसी ग्रह्ति-यार की है, लेकिन उसके माथ-माथ जब कभी भी हिन्द्स्तान पर दण्मनो ने हमला किया ग्रौर उम पर जग थोपी गई तो हिन्दुस्तान ने साबित कर दिया कि वह दृश्मनों को महतोड़ जवाब देने का हौमला रखता है। 1971 की जंग में ऐसा हुआ ग्रौर 1960 ग्रीर 1965 की जग में ऐसा हुग्रा। लेकिन उसके साथ-साथ ग्रमन व ग्रमान की नीति को इस बात से साबित कर दिया कि हम किसी तरह से टैरिटोरियल एग्रेन्डाइजमेन्ट की पालिसी पर नहीं चलते । हमने जग फनह करने के बाद फिर फतेह की हैसियत से शिमला समझौता किया पाकिस्तान के साथ मोहाहिदा किया और मुहाहिदे को पूरो भी किया। हम इस उपमहाद्वीप मे ग्रमन ग्रौर पण्मानेट ग्रमान कायम करें, इस नुक्ते नजरिए से हमने शिमला समझौता किया और इस समझौते के पेशंनजर बगैर किसी तीसरी तावत की मदाखलत के हमने कश्मीर कन्टोल लाइन तय भी ग्रीर हमारी फौजे इन्टरनेशनल 263

## [श्री मोहम्मद उस्मान आरिफ]

वार्डर तक वापस पहुच गई ग्रीर हमने वह जमीन वापिस कर दी जो पाकिस्तान से हमने जग में हामिल की थी। इससे यह नतीजा निकला कि हमने ग्रपनी तरफ से मोहाहिदे का पूरी तौर से तहफुज किया, लेकिन पाकिस्तान सं जैसा कि हम उम्मीद करते थे ग्रीर जैसा कि दुनिया को भी उम्मीद थी, उसने ग्रपने तरीके ग्रमल से कुल उम्मीद पूरी नहीं, की जिमसे हम कह सके कि वह इस मोहाहिदे पर सही तौर पर ग्रमल कर रहा है। मिस्टर भुट्टो, मदरे पाकिस्तान एक ग्रजीब गाब्मियत है। उनकी ग्राब्सियत मिक्म-चर ग्राफ श्रपोजिट्स है, मजमूग्र-ए-तजाद है। उनके बारे मे मै सिफं यह ग्रजं करना चाहता हं:—

"भुट्टो मे ग्रौर बात ही क्या हे कमाल की कुछ उसको चकमा देगए कुछ उससे चालकी"

लेकिन ग्राप देखेंगे कि राजनीति या जिंदगी के किसी शोवे में जकमें ग्रीर चालबाजी से काम नहीं चल सकता है। मसला तो सीधा था, वह भ्रासानी से बगला देश को रिकगुनाइज कर सकते थे भीर उसके नतीजे मे स्रासामी से वे सपने कैदियों को, प्रिजनर्स ग्राफ वार को छुडवा सकते थे। एक सीधा-सादा ममला था, लेकिन उन्होने इस बात को उलझा दिया। शायद उनका नुकते नजरिया यही है कि वह सही मानी मे, दिल से, हमसे मसालेहित नहीं चाहते और 90 हजार की तादाद मे ग्रगर वे पी०ग्रो०डब्लुज यहा रहते है तो उन्हे पाकिम्तान में यह कहने का मौका मिलता है कि हिन्दुस्तान हमारा मुखालिफ है ग्रीर इसी नुक्ते पर वे पाकिस्तान के जज्बे नफरत को हिन्द्स्तान के खिलाफ हमेशा के लिए पाकिस्तानियो के दिलों में कायम रख सकते है। मैं अफसोस के साथ कहना चाहता हूं, भुट्टो साहब ग्रपनी मीजदा पालिसी से सही तौर पर, मोहाहिदे का जो मन्शा था, उसको पूरा नही कर रहे है।

सदरे मोहतरिम के एड्रेस में इस कभी को महसूस करता हूं कि उन्होंने माइनारिटींज के बारे में कोई वाजेह, कान्कीट और डेफिनिट बात नहीं कही। सदरे मोहतरिम, मुस्लिम ग्रकल्लियत हिन्दुस्तान में

सबसे बड़ी श्रकल्लियत है। हमारा कांस्टीट्युशन सेक्युलर है, हमारी हुकुमत सेक्युलर है। हमारी हुक्मत का भ्राला दिमाग, हमारी पार्टी के भ्राला लोग हमेशा इस बात को ध्यान मे रखते है कि कांस्टीट्यूशन मे जो तहफ्फ्जात माइनारिटीज को दिए गए हैं, वे पूरी तौर पर उनको दिए जाने चाहिएं, लेकिन जैसा कि हमारे इसी हाउस मे मुख्तलिफ ग्रीकात में बहुत से लीडरो को श्रीर बड़े-बड़े साथियों को यह कहते सुनते है कि गवर्नमेंन्ट की प्रोग्रेसिव पालिसी को इम्पलीमेन्ट करने मे व्यूरोकेसी भाड़े माती है, उसी तरह से मै मर्ज करूगा कि सेक्यूलरिज्म की पालिसी को ग्रमल मे लाने के लिए हमारी ब्यरोकेसी सही पार्ट भ्रदा नही करती । मैं इस सिलसले मे यही अर्ज कर सकता हूं कि हमे खास तौर से तवज्जो देने की जरूरत है और हमारे इस मसले पर हिन्द्स्तान मे जो दूसरी सियासी पार्टिया है, दूसरे जो मुखालिफ है, चर्चा करते है, वे इस बात का हमेशा एक हथियार के तौर पर हम को बदनाम करने के लिए इस्तेमाल करते है। आप साहेबान ने मूना होगा कि दो दिन पहिले श्री ग्रसद मदनी साहब ने इस हाउस में कहा था कि मुसलमानो की जान, भाबरू भीर इज्जत महफ्ज नही है। मुसलमानो को नौकरिया नही मिलती है। उन की माली, समाजी श्रीर इक्तेसादी हालत ब्री है ।

SHRI DAHYABHAI V. PATEL: What is this? What is the function of the Opposition? Opposition is here to criticise Government. We discharge our duty.

SHRI MOHAMMED USMAN ARIF: But I can well understand your aim and object.

SHRI DAHYABHAI V. PATEL: Without criticism, no Government can function You cannot say 'Badnam'.

श्री मोहम्मद उस्मान ग्रारिफ : उन्होंने यह भी कहा था कि मुस्लिम पर्सनल लां के बारे में गवर्न-मेट की नीती विलकूल साफ है ग्रीर हमारी पार्टी ने बार-बार यह कहा है कि जब तक मुसलमान यह नहीं चाहेंगे, तब तक हम कोई तरमीम करने वाले नहीं है। इसी तरह से उन्होने कहा था कि अनोगढ मुस्लिम य्निविमिटी का तरमीमी बिल मजीद जम्हरियत के उसूलो पर तरमीम का मोहताज ह। इसी तरह से उर्दू के केम के बारे मे अभा तौर पर चर्चा की जाती है। इसमे शक नहीं कि उर्दू के मिलसिले मे या दूसरे ममायल के सिलमिले मे जो अनिलयतो से ताल्लुक रखते है गवर्नमेट खुद फिकमन्द हे और गवर्नमेट उन मसा-यलो को हल करना चाहती है।

श्री महावोर त्यागी क्या भ्रापको इस बात की तसल्ली है कि उनके साथ जिस्टम हो रहा है ?

श्री मोहम्मद उस्माम ग्रारिफः मैग्रर्ज कर दूं ग्रौर ग्राप उसको सुनिये।

THE VICE-CHAIRMAN (SHRI V. B. RAJU): He has a right to say what he feels.

SHRI DAHYABHAI V. PATEL: The Opposition has also the right to criticise. Our function is to criticise the Government.

श्री महाबीर त्यागी: स्रभी मैन त्रापके लिये एक शेर लिखा है जो इस प्रकार से हैं। "ग्रच्छे खासे जा रहे थे थामे जिगर को तुम, रहबर के साथ चल पड़े गुमराह हो गये।"

श्री मोहम्मद उस्मान ग्रारिफ: मेरा कहना यह है कि शेर व शायरी के बजाय हकीकत में नजर रखें। तो मै यह ग्रर्ज कर रहा था कि उर्दू का जो मसला है उसके लिए ग्राम तौर पर वायदे किये जाते है लेकिन गवर्नमेंट उनको पूरा नही कर पाती है। मैंने ग्रभी ग्रर्ज किया कि गवर्नमेंट की नीयत साफ है लेकिन बाज ग्रीकात जो ग्रमल दरामद करने वाले लोग होते है वुल ग्रमल नही करते ग्रीर उसकी तरफ तवज्जो नही देते है।

अयोजिशन ने मुन्सिम अक्लियतों को मौके व मौके इलैक्शन में बोट के लिये एक्सप्लाइट किया, इस बात में कोई शक तही है। मैं अर्ज करता हैं कि इन मामलों को ममलों की तरह हल करना चाहि क्योंकि अयोजिशन तो हर बात पर गवर्नमेंट

को बदनाम करना चाहती ह ग्रौर उसने यह ग्रपने लिए एक सिलसिला बना लिया है। मै ऊर्द के सिलसिले मे अर्ज कर रहा था। म ऊर्दू का एक ग्रदना तालिवे इल्म ह ग्रौर उर्दू के **ग्रदब** से मुझ को दिलचस्पा है। मैं समझता ह कि इस हाउस में स्त्रीर इस देश के सब लोग इस बात से मुतफिक है कि उर्द् इस देश में बनी, यही पैदा हुई ग्रौर यही फली ग्रौर फली। उर्द का रोल यहा हिन्दुस्तान मे इत्तिफाक ग्रौर इत्तिहाद बनाने का रहा हे ग्रौर यह इडियन-मुस्लिम कल्चर की एक जमानत है। यह हिन्दुस्तान की गगा-जमनी. तहजीव है श्रौर उसकी यादगार है। उर्द ने श्राजादीकी लड़ाई के दिनों में जो रोल श्रदाकिया आहिर है, उर्द के मुसन्नेफीन, उर्द ग्रफसाना निगारो, उर्द के शायरो ग्रौर ऊर्द के ग्रदीवो ने ग्रौर सहाफिया न ग्राजादी की जैंग में जो पार्ट ग्रदा किया वह किसी से छुपा नही है। लेकिन मैं यह अर्ज करूगा कि जिस तरह बहत से मसायल सियासी पार्टियों के शिकार हो जाते है स्रौर खराब हो जाते है, उसी तरह से उर्द का ममला भी सियासी पार्टियों का शिकार हो गया है स्रौर वे इस मामले को तरह तरह से उलझा रहे है।

मै यह अर्ज करता हू कि काग्रेस सरकार के अलाव। जब जब प्रान्तों में गैर-वायेगी सरकार बनी थी ग्रीर मुसलमानों ने उनवे वादों पर वोट दिये थे तो कोई मुझे बताये कि उस दौरान में उन्होंने मुसलमानों ग्रीर उर्दू के लिये क्या विया, मिवाय इसके कि वे यह साबित कर सके कि महज्ञ वोट हामिल करने के लिये वादा किया था।

श्री जगदीश प्रसाद माथुर: उर्दू को मुमलमानो की जबान मानते हो ?

श्री मोहम्मद उस्मान ग्रारिफ नहीं बदिकस्मती यह है कि उर्दू को मुमलमानों की जबान कह कर ग्राम तौर पर यह गलत फिजा पैदा की गई है कि यह मुसलमानों की जबान है इसलिए नहीं पनपनी चाहिए। मैं यही ग्रंज करना चाहना ह कि उर्दू को बनाने, पनपाने ग्रौर ग्रागे बढ़ाने में जो हिन्दू उदीबों ग्रौर शायरों, श्रफमाना निगारों ग्रौर सहाफियों का रोल है वह दूसरों के मुकाबलें में कम नहीं है। विलक बाज का तो बेमिमाल है।

श्री महाबीर त्यागी : ग्राप कहने है कि उर्द मुसल-मानों की जबान हे ?

श्री मोहम्मद उस्मान श्रारिफ: नहीं मैं इसकी तरदीद कर रहा हं, मैं बता रहा हं कि यह मुसलमानो की ही जबान नहीं है । तमाम हिन्दुस्तानियों की है । मैं इस ख्याल की तरदीद कर रहा ह। मुसलमाना की जबान बता कर इस के खिलाफ महाज कायम किए गये है। सर तेज बहादर सप्र न कहा था कि उर्द हिन्दुग्रों भ्रौर ममलमानो का नाकाबिलतकसीम तरका श्रौर विरमा है। वे लोग जो उर्दु के माए नाज थे ग्रौर है, जिन्होंने उर्द को बहुत कुछ दिया उनमें में चन्द यह है चकवस्त लखनवी, रतन नाथ सरशार, दयाशकर नसीम, राम प्रमाद विस्मिल, सर तेज बहादूर मप्र, नौबत राय नजर, महरूम राम बाबू मक्सेना, हृदय नाथ कजह, ग्रानन्द नारायण मल्ला, फिराख गोरखपूरी गोपाल मित्तल, गोपीचन्द नारग, मालिक राम, जोश मिल्शयानी, जगन्नाथ ग्राजाद, ग्रशं मिल्शयानी, प्रेम चन्द, खुश्तर गिरामी, गुलजार देहलवी, कवर महेन्द्र सिंह बेदी, राजेन्द्र सिंह बेदी, कैफी देहलवी, कृष्ण चन्दर, माहिर देहलवी, जार देहलवी, रामिकशन मण्तर । ये वे लोग है जिन्होंने उर्दु को अपने खुन से सीचा है ग्रीर उर्द की ग्रपने नरीके से बहुत बड़ी खिदमत की है। यह सब हजरात गैर-मुस्लिम है। मवाल यही है कि मियासी लोगो ने इसको हथकडा बना दिया । मै भ्रजं करता हु भ्रोर खाम तौर पर भ्रजं करता हूं कि उर्दू के बारे में सियासी जज्ब तब से पैदा हम्रा जब मौलवी म्रव्दल हक ने मुस्लिम लीग में तजवीज रखी थी कि पाकिस्तान की जबान उर्दू होगी । उनकी इस गलती ने उर्दू को मुसीबत मे उसकी वजह से जज्बात डाला ग्रौर ग्रागे भड़के स्रौर मियासी तौर पर उसका फायदा उठाया गया । उर्द् की बका और उसकी हिफाजत के लिए गवर्नमेंट ने पहले भी कदम उठाया है ग्रौर उठा रही है। उर्द के लिए तरक्की बोर्ड । करोड़ रुपया देकर कायम किया गया है और उर्द कमेटी कायम की गई हे ग्रौर इसकी हिफाजन की कोशिश की जा रही है। उर्द के मिलमिले में उर्दू ही नहीं बल्कि मुसलमानों के मन्दतिलफ मसायल के मिलमिल मे ग्रभी प्राइम मिनिस्टर साहिबा ने चीफ मिनिस्टर्स कान्फ्रेंस मे यह साफ तौर से कहा है प्रौर उनको हिदायत दी हे कि मस्लिम ग्रक्तियत के मनायल, जिनमे उर्द शामिल हे, को म्रच्छी तरह से देखा जाय ग्रौर उनको समझा जाय और उनको हल करन की कोणिण की जाय ।

मैने पहले अर्ज किया है इस तमाम सूरतेहाल मे किसका क्या फर्ज हे ब्रोर किसने क्या किया उस सिल- सिले में मैं अयो जीशन के बारे में कुछ कहना चाहता ह । दुनिया के तमाम जम्हरी मुल्को मे जहां ऋपोजीशन पार्टिया होती हे उनका फर्ज रहता है कि वे मुल्क के सकट में और मुल्क की मुश्किलात में रुलिंग पार्टी का साथ दे श्रौर मुल्क की सालमियत कायम रखं, श्रमनो-ग्रमान कायम रखे लेकिन हमारी ग्रपोजीशन पार्टीज का तरीका यह है, ग्रभी माथर साहब फरमा रहे थे कि हमने जग के मौके पर साथ दिया था तो मेरा कहना यह है कि वर्च हैज इटम स्रांत रिवार्ड स्रापने ग्रगर साथ दिया था तो ग्रापने मादरे हिन्दूस्तान की हिफाजत की, श्रापने किसी पर ग्रहमान नही किया । फिर ग्राप यह कहते है कि हमने इमलिए साथ छोड दिया क्योंकि ग्रापने मुजीबुर्रहमान को सिर्फ काग्रेस के प्लेटफार्म पर खड़ा किया । ग्रमली वजह यह है कि जहा श्राप जरा मुश्किल हालात देखते है, जहा हम संकट मे होते है वहा श्रापको कुर्सी नजर श्राने लग जाती है, ग्रापको हक्मत नजर ग्राने लग जाती है ग्रीर ग्राप हक्मन के साथ ताग्रवन इमलिए नही करते कि स्राप पब्लिक के सेटीमेट्स को गलत रास्ते ले जाकर यह कोशिण करने है कि ब्राइदा चुनाव मे ब्रापको वोट मिल जाये ग्रौर यह हकुमत गिर जाए।

मै अर्ज करूंगा कि वह नहीं होने वाला है। इन 22-24 सालों में जनता ने यह साबित कर दिया है कि आपके उसूल क्या है और काग्रेम के उसूल क्या है। काग्रेम के उसूल माना हे। आप इसी परेणानी में मुबनला है। में अर्ज करना चाहता हूं कि यह पूजीपित लोग जो तस्कर का व्यापार करते है, जो अकाल के समय रिआया को तग करते है और खाने-पीने की चीजों को दबाकर उनकी कीमतें बढाते है उनके खिलाफ आपने क्या-क्या कदम उठाये? इधर कुछ करने तो कोई बात थी।

श्री जगदीश प्रसाद माथुर:ग्रापको बीकानेर के तस्करो के नाम बता दूजो काग्रेम में है।

श्री मोहम्मद उस्मान ग्रारिफ: हो मकता है। मगर श्राप तो पूरे तस्करी ममाज को बल देते हे ग्राप कहते है कि ग्राप धर्मात्मा है, ग्रापके पूजीपति मालिक का नाम लेने वाले हे। इस दौरान इस मुल्क में रहते वाले कितने पूजीपतियों ने इस ग्रकाल के अकत खुर को धर्मात्मा माबित किया ग्रीर परमात्मा

5 P M

का खण करन के लिए कितना ग्रनाज बाट दिया 🗥 Income-tax trouble जिनक पास कराडा रूपय है उनका काई ख्याल श्राया वि इसान की किस तरह स मदद की जाती है ? ग्रगर यह सरमायादार ग्रौर ग्राप यह करत ता मे मानना कि वाकई हिन्दूस्नान की खिदमत की जा रही है।

SHRI PAPI REDDI (Andhra Pradesh). Mr Vice-Chairman Sir in the President's Address there is nothing to thank, I oppose ıt \*

Some people call themselves 'progressives' There are two varieties of 'Progressives' One is the Congress Party and the other is the Russian variety When Shri Bhupesh Gupta was speaking the other day, he was weeping over the loss or damage to railway He did not utter a word of sympathy for the 200 martyres who laid their lives and who were killed by the CRP It is very unfortunate that he has sympathy only for these sleepers

The former Chief Minister Mr P V Narasimha Rao has misused his powers \* He was responsible for this under the MISA, the Maintenance of Internal Security Act But it was just to maintain the security of the integrationists he has been misusing this MISA And who are the rowdies he has arrested? He is supposed to arrest. under the Act, rowdies and landlords One of the 'rowdies' ariested was Mr Tenneti Viswanathan, the elderly gentleman whom we all know The next person. the next 'rowdy' arrested was Mr Sriramulu President of NGOs' Association The other person who was arrested was a leader of the Students' Joint Action Council. Mr Augustine So if it was really a movement of 'rowdies' and 'landlords', | I do not see any reason why Mr Narasimha Rao did not arrest all the landlords sides we are told that these landlords have

There is no question of having any black money with them All the black money is with industrialand only the industrialists been supporting Mr Narasımha Rao s integrationist cause Shri Bhupesh Gupia

was talking about Prof Ranga other day I do not hold any brief Prof Ranga Prof Ranga and Mr Bhupesh Gupta are on the same job Prof Ranga wants to save Shrimati Indira Gandhi as much as Mr Bhupesh Gupta should rather be called the Communist Party of India (Russia) or the Communist They make people Party of Russia (India) progressives or reactionaries as they want He called I am thankful to Mr Gupta me a landlord That has increased my The branding of proborrowing capacity gressives by the Communist Party is something like giving 'Agmark symbol to some of their friends. They are integrationists All the other parties including the Congress Party are separatists because members of both the regions more than 85 Members out of 146 in Andhra area and 41 out of 76 in Telangana area have come out for this cause along with other parties 1 would have been happy if Mr Bhupesh Gupia had visited out parts and studied the situation for himself instead of sermonising here from a safe distance Unfortunately, without knowing the facts, he calls it a reactionary movement 1 would blame Before giving the central leadership also the formula, we had a short visit by Mr Mirdha The poor man took the trouble He must have taken of going to Guntur persons who know things about Guntur He could have taken Mr Raghu Ramaiah, Minister of Parliamentary Affairs, to ascertain facts about Guntur Unfortunately he was accompanied by a MP Shrimati Lakshmikanthamma who is supposed to be a progressive and close to then Chief Minis-People thought he was accompanied by a friend of the Chief Minister just to

<sup>\*</sup>These two sentences were spoken in Telugu

<sup>17</sup> RSS/72-10

[Shri Papi Reddi]

brief him on the lines the Chief Minister wanted. Then Mr. Mirdha comes here and says that this is a reactionary movement. Later on, Mr. Chavan comes and he says that it is a movement of 300 jobs. This is rather an irritant to the Andhra sentiment. Later on, the President speaks about the history of Telugu people. As you know, Sir, it is a history of separation. In 1956 itself when the States Reorganisation Commission recommended this, they never wanted this. Later on, in 1969, when we were all integrationists, there was some trouble. When you, Sir, became a separatist, there was some more trouble.

THE VICE-CHAIRMAN (SHRI V.B. RAJU): I did not become a separatist.

SHRI PAPI REDDI: Integrationist in your own way, Sir. I would request the Congress benches to see reason and see the writing on the wall and the realities. Even if the State is bifurcated just now, you can have Congress Governments in both the Stares.

Then you can fulfil your promises to the weaker sections saying that you would provide facilities for the weaker sections. Now you will have a chance to appoint two Chief Ministers and I would suggest the names also. I would suggest Mr. M. R. Krishana for Telangana and Mr. Bathina Subba Rao for Andhra.

SHRI JAGDISH PRASAD MATHUR: Not Mr. Raju?

SHRI PAPI REDDI: No, it is very difficult. Mr. Subba Rao was the first to resign his ministership. That way at least, the Congress Party would be fulfilling its pledges to the weaker sections and save itself from future liquidation over which I suppose, Mrs. Indira Gandhi would not like to preside. Thank you.

श्री रोशन लाल (हिमाचल प्रदेश): मदरे मोहत-रिम, प्रेसीडेट ने जो एड्रेस एवाम के दोनो हाउसेज में पेश किया ग्रौर हमारे गाडगिल साहब ने शुत्रिये का जो प्रस्ताव उस के लिए इस हाउस में पेण किया, मै उस का नहेदिल से खैरमकदम करना ह । प्रेसीडेट ने, गवर्नभेट ने माले गुजिश्ता के एचीवसेट्स ग्रौर साले रवा के ऊपर जो गवर्ननेंट की जानिब से कुछ नजवीज-यात एवाम की फलांबहबदी के सिलसिले में पेश हुई उस पर रोशनी डाली, एक खाका पेश किया । चन।चे जहां तक मुल्क की फला बहबुदी का ताल्लुक है इस बात से इन्कार नहीं किया जा रहा है कि हमारी गवर्नमेट तहेदल से उसे चाहती है ग्रौर उस की बड़ी नेक ख्वाहिशात है कि जो कमिटमेंट उस ने अवाम के सामने किये है, हमारी सरकार ने, काग्रेस सरकार ने किये है उन को पूरे पाये तकमील तक पहचा दिया जाये ग्रौर उन को भ्रमली जामा पहना दिया जाये । इस में शक नहीं कि मल्क में चन्द बड़े मसले दरपेश है, मसलन खश्कसाली, तुफान ग्रीर महगाई, एजीटेशन्स, स्ट्डेंट्स वगैरह के ग्रादोलन ग्रौर दूसरे ग्रनरेस्ट वगैरह। यह मब चीजे जिन में वेकारी भी है। यह सब गवर्नमेट के सामने दरपेश है ग्रौर गवर्नभेट वही संजीदगी के माथ ग्रीर तनम्म्ल मिजाजी के माथ इन पर हावी होने के लिए सजीदगी से कोशिश कर रही है ऐसा मै समझता हुं। लेकिन कुछ सयासी पार्टियो ने एक मतदवा महाज बना कर मरकार को या गवर्नमेट को या कहना चाहिए कि काग्रेम की इमेज को खराब करने के लिए एक गठजोड़ किया ग्रौर उस गठजोड़ के जरिये कुछ तशद्दाना श्रामेज मर-गर्मियां तेज कर रखी है जिस से कि देश के जमहरी निजाम और मल्क के मकाद को नुकसान पहुंचने का इमकान है।

श्री महाबीर त्यागी: यानी मुल्क मे एकता न हो।

श्री रोशन लाल: मेरी यह राय है। ग्राप की राय मे यह है कि नेश्नल इटीग्रेशन जो है वह कायम नहीं रहना चाहिए। यह ग्राप की राय है।

श्री मान सिंह वर्मा: काग्रेम को दो किस ने किया?

श्री रोशन लाल: ग्राप की पार्टी भी ग्रब दो बनने वाली हैं। ग्राप भी जरा ग्रपने गरेबां में मुंह डाल कर देखिये।

एक और बहत बड़ा ममला पेश है। मै इस बात पर ज्यादा टाइम नही लेना चाहना कि महगाई को ले कर क्या हुन्ना । नूफान वगैरह कूदरती ममले है, लेकिन इस के बावजूद गवर्नमेट पूरी तन्देही के भाथ इन मसलो पर हाबी होने की कोशिश कर रही है। लेकिन श्रब एक नया मसला श्राज्यका, तेलगाना इध्य, मुल्क के उस हिस्से के बटवारे की बान बहुत तेजी से चल रही है और उसने इस दोनां हाउसेज के एवान के मेम्बरान के ग्रदर ग्रौर दीगर पोलिटिकल पार्टीज के ग्रदर भी एक बेचैनी पायी जा रही है। जहा तक कौमी ममायत का ताल्लक है, यह ग्रगर कौमी सनह पर इसको हल किया जाए तो उससे मुल्क का मफाद ग्रोर स्म्तिकवल हमेशा रोशन रहता है ग्रौर कौम का वकार बहता है और गवर्नमेट का वकार भी बढ़ता है । तो हम चाहते है, उन दोम्तो से जो दिल-चस्पी ले रहे है, इस एजिटेशन में ले रहे है, या बाहर इसके किसी मसले को हल करने की कोशिश कर रहे हैं, उन्हें ग्रपने देश के यहनमाग्रो के साथ बैट कर, हमारे प्रधान मदी के साथ बैठ कर, उनके सामने ऐसी नजवीज पेश करनी चाहिए ताकि इस मसले का कौमी सतह पर हल हो ग्रौर उस पर ग्रमल-दरामद हो लेकिन जो पार्टिया दोनों में झगड़ा करा रही है, जिन्होंने नापाक गठजोड़ करके इस मुल्क मे तशह द आमेज सरगिमया तेज कर रखी हैं, मै उनसे पूछना चाहना ह--मिस्टर गोरे हमारे नेशनल लीडर है, मुझे उनकी जात पर कुछ कहना नही लेकिन स्रभी बडी जोरसे स्रपनी बकालन पेश कर रहे थे. सफायी पेश कर रहे ये इस गठजोड की-लेकिन मैं उनसे पूछना चाहता ह, मल्क मे जब मे सरगीमया ग्रपोजीशन वालों ने तेज कर रखी है ग्रोर तोडफोड की पालिसी कौमी मिल्कियन को श्रीर मल्क मे लोगो के जान व माल से खतरा डाल रही है, मल्क को नुकसात पहचा रही हैं, क्या उनकी नेशनल इन्टिंगिटी का यह ज्ज ग्रौर स्प्रिट है ? क्या इससे कौमी मिल्कियत को नुकसान पहुचता है, क्या देश के मफाद मे है यह चीज ? गवर्नमेट मे जमहरियत के ग्रदर त्रिटीसिज्म जो है वह बड़ी स्राला मानी गई हे बशर्ते कि वह बड़ी इन्टेलिजन्ट हो और कन्सट्क्टिव्ह हो लेकिन जिस किस्म का बतीरा या तरीकयेकार मखालिफ पार्टियो ने, सियासी पार्टियो ने इकट्टा होकर देश की कौमी मिल्कियत को नुकसान पहुचाने के लिए या देश की इन्टेग्रिटी को नुकसान पहचाने के लिए ग्रस्तियार कर

उसमे यह जाहिर है कि जो पिछले दिना इस हाउस मे चर्चा हुई थी कि सी० ग्राई० ए० की उसमें कुछ लोगों के दिलों में शक व शबहा पैदा हुए थे, लेकिन आज वह बिलकुल करने की पूरी गजाइण हे कि उसके पीछे कुछ न कुछ गैर मुल्की एजेन्ट है जिनका उसमे हाथ है।

श्रब मै इसके अतावा एक और चीज अर्ज करना चाहता हु । प्रेसीडेन्ट साहब ने ग्रपने एड्रेस मे समाज-वाद की तरफ इशारा किया है श्रीर उसकी भी चर्चा की है। मै निहायन भ्रदब में भ्रज़ करणा कि 25 वर्ष हो गए, जब हमारी गवर्नमेंट ने एक स्रहद किया था. वायदा किया था कि हम एक कास्टलेस ग्रीर कीडलेस सोमाइटी बनाना चाहते हैं । 25 वर्षों के बाद हम वहा तक पहुचे ह अपनी मिजल पर<sup>?</sup> जितने भी इलेक्शन होते है, हर जगह जातपात का जिक ग्राना है, हर जगह जातपात का तर्जाकरा स्राता है। तो मै पूछना चाहन। ह वह कास्टलेस ग्रौर त्रीडलेस, विना रग व नमन स्रकीदा श्रीर खयालात के ऐसे समाज को कायम करने वाले. वायदे कहा गए ? मैं। इसकी बाबत पूछना चाहता हूं, क्योंकि कुछ लोग ग्रमी इस तगदिली मे फमे है। मझे कुछ कमीशनो मे काम करने का इत्तिफाक हम्रा ग्रार मैने देखा दूर दराज के पशेमादा तबके के लोग, चाहे वे कड़ीले हैं, चाहे वे दूसरी पशेमादा जानियों में ताल्लुक रखते हैं, रखने वाले हैं, अभी तक वे ऐसी जिन्दगी बमर कर रहे है जो काबिल रहम है। उनके दिन भी उनकी राते है स्रोर दूसरे जानिव ऐसे लोग है जिनवी राते दिन बनी हुई है। उनको बिजली की महिलयत है, उनको रोशनी है, तालीम की महृलियत है, खाने पीने की सहूलियत है । जगमगाते हुए शहरों में, सड़का में और मकानों में राशनी निली है, सडके पाक साफ मिलती हे, शहरो मे फौब्बारे मिलते है, लेकिन उन बेचारों के लिए न मकान है न रोटी-कपड़े का प्रवध हे, न मेयार ऊचा उठा हे, न उनके बच्चो को तालीम के लिए खाम महलियते दी गई है । इसलिए मैं अर्ज करना चाहता ह कि अगर यह मजितमी, इक्तमादी तबदीली न लाई गई, तो मुझे अन्देशा है और मे अपने रसूक से कह सकता हू कि जरूर इकलाव ग्रायेगा । इकलाव हम नहीं लाते हैं बल्कि जब जब समाज में जुल्म तशह द, मितम ग्रौर बेइन्माफी होती हे तो फिर उसका नाम

[श्री रोणन लाल]

इंक्लाब है। ग्रगर इस चीज की रोकथाम नहीं की गई क्यों कि ग्रभी तक देखने में यह ग्राया है कि ज्यो-ज्यों हम इस देश में समाजवाद का नाम लाये, हमने प्रोग्रमिव लेजिस्लेशन लाने की कोशिश की, नो उसकी राह मे, उसके रास्ते मे, कोई न कोई ताकत. रजन पसन्द लोग मनिलक अनान लोग जो इस देश मे बहत है, जो तरक्की की राह मे, जो समाजवाद की राह मे मद्देराह बने हुए है, वे हमशा स्कावट डालते रहते है । तो मै यह ग्रर्ज करना चाहता हू कि सब से ज्यादा खतरा जो है वह यह है कि ग्रगर समाजवाद को लाना है तो हमे उन लोगो को जो मृट्ठीभर भ्रमीर लोग है, जो गरीब श्रौर मेहनतकश लोगो की श्रामदनी से ग्रपना ऐश व इशरत उड़ाते है उनकी सारी मिल्कियत को कौम के हाथ में ले लेना चाहिये ताकि सब लोगों को इन्साफ मिले वरना जम्हरियत के लिए एक जबरदस्त खतरा है । इन लोगों ने नापाक गटजोड करके मुल्क मे जनताको भडकाकर स्रपनी तणददाना सरगर्मी तेज कर दी है श्रौर मै यह समझता ह कि यह जो खतरा है वह जम्हरियत के लिए एक जबरदस्त खतरा है।

इन बातों के साथ ही साथ मैं यह भी कहना चाहता ह कि सरकार अभी तक कितने ही प्रोग्राम बना चुकी है, ग्रपने समाजवाद के लिए, लेकिन यह जो लोग है जिनमें हमने वायदा किया है कि हम कास्टलेस ग्रीर क्लामलेम सोमाइटी बनायेगे, मेरे ख्याल से स्रभी तक इस बारे में कूछ नहीं हुआ है। अगर मुल्क का एक चौथाई हिस्सा जो ग्राबादी है, ग्रगर वह इसी तरह से पिमती रहेगी, तो मै समझता ह कि इस देश मे न समाजवाद ग्रा सकेगा ग्रौर न ही यह देश तरक्की कर सकेगा, जिस चीज का हम सब जगह बराबर जिक करते रहते है। इसमें कोई शक नहीं है कि इस देश ने नुमाया तरक्की की है, सनती तौर पर तरक्की की है, एज्केशन ग्रौर दूसरे मैदानों में तरक्की की है ग्रौर इस तरह से हमने बहुत काबिले तारिफ तरक्की की है ग्रीर इस तरह से देश का सिर ऊचा किया है। बाहर के मल्को ने इस बात का एहसास किया है कि हिन्दुस्तान एशिया मे उभरता हुआ ताकतवर मुल्क है। लेकिन जब मै

समझता हू कि जब हमारे जिस्म का एक हिस्सा कमजोर रह जायेगा ता यह हमारी जिस्स की खूबसूरती बेमानी होगी। प्राज हमारी आबादी का जो एक चौथाई हिस्सा है वह पणेमादा रह जायेगा, गरीब गरीब रह जायेगा, तो यह जो खूबसूरत समाजवाद की बात है वह बेईमानी रह जायेगी। मै मरकार मे यह अर्ज करना चाहता ह कि वह प्लानिंग में इस बात की तरफ खाम तौर से तवज्जों दे कि जो पणेमादा तबके के लोग है, उनकी फलाह और वहब्दी के लिए जो कुछ भी किया जाय वह कम है। सरकार की नीति और नीयत इस बारे में माफ हे, लेकिन उसके रास्ते में जो रुकावटे है उनकों उसे दूर करने वी कोशिण करनी चाहिए।

णक चीज मै अपनी स्टेट की जानिय मे अर्ज करना चाहता ह। मेरा स्टेट एक पणेमादा स्टट है। मै हाउम के उन मेस्बरान का तेहदिल से मणकूर हू कि उन्होंने पिछले दफा हमे स्टेटहुइ दिलाने मे इतिफाके राय से हमारा माथ दिया था और हमारी पूरी मदद की थी। मै यह कहता हू कि हमारा स्टेट यतीम है और अगर उमको कि गानाइज्ड नहीं किया जाता तो यह हमारे लिए गैंग मुनामिब होता। अलबचा यह जरूरी है कि स्टेट की बेहतरी और उमकी फलाह व बहबूदी के लिए हमारी यह माग है कि मरकार उस स्टेट की जरूरी माग के उपर अवश्य तबज्जो देगी और जो हमारे जायज हकूक है उन्हें स्वीकार करेगी।

हमारे यहा स्टेट में कुछ चीजे ऐसी है जो बजट सैशन
में कही जाती है। मैं यहा पर एक चीज यह कह देना
बेहतर समझता हू कि शिमला हिल्स में कमौली एक
हिल स्टेशन है जहा पर गवर्नमेट आफ इण्डिया का
रिसर्च इस्टीट्यूट है। जहा पर जानवरों और घोडे
का सीरम बनता है। उसका एक सैक्शन वहा पर है।
गवर्नमेट आफ इण्डिया और यहा के ब्योरोकेट अफसर
इस इस्टीट्यूशन को यहा से हटाकर चडीगढ़ ले जाना
चाहते है।

हमने, हिमाचल प्रदेश के पालियामेट के मेम्बरान ने मिलकर बडे जोर के साथ माग की, के० के० शाह जो पहले हैरुथ मिनिस्टर थे उनमे हम मिले ख़ौर बाद

में हम दीक्षित माहब से ग्रीर प्राइम मिनिस्टर से मिले. उनसे अर्ज की कि वहां से उसको तबदील न किया जाये जैसा मैने पहले कहा था, ऐसा नोट हम्रा है व्यरोनेसी का ग्रफमरो के बच्चों की तालीम-तरवियत के लिए अग्रेजी स्कूल का होना बहत ज़रूरी है जहा मीडियम आफ इस्टुक्शन टगलिश हो इस जम्हरी राज में, इस सैक्यलर स्टेट के ग्रन्दर। दूसरे यह था कि जो उनकी जायज जन्दियत है उनको हिमाचल प्रदेश परा करे। चनाचे गवर्नमेट ने यह सारी चीजे तस्लीम की ग्रीर वह इन सारी बानों के लिए तैयार हो गई। वह इस बान के लिए भी तैयार हो गई कि उसके लिए पानी का भी इन्तजाम करेग्रीर जो बाटर का इन्तजाम करने बाला सैक्शन है मिलिटरी का उसने 50 हजार गैलन पानी देना मजुर कर लिया। वहातीन स्कल हु, पब्लिक स्कूल है, गवनमेट स्कूल है, कालेजैज है, रोड है, ट्रामपोर्ट है, सब चीजे है, सरकार उनकी बात मानन के लिए तैयार है, लेकिन उसके बावजद वहा से उस इस्टीटयट को तबदील किया जा रहा है। मै प्रार्थना करता त कि मरकार उमकी तरफ तवज्जह दे।

SHRI BALACHANDRA MENON (Kerala). Sir, this Address is the most disappointing one we ever had and it is an Address which reflects the confusion in which the ruling party has found itself None of the basic problems that face our country has been dealt with. It is all a passing remark. There is a hope that things might turn out to be good. That is what the President tells us. He has told us that these difficulties are temporary and there is a good possibility of our getting over these difficulties Are they such temporary difficulties? I would like to know why these high prices? What are the reasons for it? Why is it that there is black money, unemployment, oppression of Harijans. strike by even Government officials and linguistic madness? Then, there is industrial stagnation, there are tribal revolts, scarcity of essential commodities, the rise of monopolies, closure of factories, student unrest, corruption even in high places

SHRI DAHYABHAI V. PATEL: Only in high places.

SHRI BALACHANDRA MENON: These are not small problems which you can get over. Why is it that you are in this position? I want you to seriously consider it. After the last President al election and the subsequent general elections you had time The people had returned you with a massive majority and you got a big majority. How did you make use of the time? I would say that none of the problems is properly tackled and you refuse to tackle them We are in this difficult position today, because of the wrong policies that you have been pursuing for the last twenty-five years and because of your refusal to correct yourself in spite of the mandate which you have got. I would like to tell you that during these last few years the private corporate sector has improved its position and it has become stronger. Monopoly has become entrenched because of your wrong policies. You have given more and more industries to the private monopolists in this country and to the foreign monopolists as well. Is this the way to self-reliance? You are not very anxious about self-reliance. It is only a slogan and nothing more than that you had made use of the opportunity, controlled the monopolists and taken over some of the industries, you would have done and the worker would have something reacted properly. Today the worker finds that he has nothing to do with you. Why? It is because he finds that you have made the monopolists to grow as they like and make as much profit as they like The worker asks why he should be committed when nobody in this country seems to be commi-Nobody is anxious that the prices should be brought down. Then why should you call upon every worker to be committed? Everybody seems to be a robber and everybody is making use of the opportunity to loot the people.

This is what is being done and you are unable to stop it. Why is it

### [Shri Balachandra Menon]

that most of these monopolies have not been taken over ? Our country cannot go the capitalist path Indian capital has gone old, it has no future and the only thing is to take over the industries which the monopolies control and straightaway start a new chapter You dare not do it What about land reforms ? You spoke of land re-The result is Andhia You spoke about ceiling. They will not allow you to do anything You said that wholesale trade in foodgrains will be taken over And the Andhra vested interests have come up against that, because you gave time At a time when you should have taken strong action, you were vacillating and the result is counter-revolutionary forces are Mr Goray spoke about the voat work funtary separation of Andhra and in that he stated about my party's role in 1950 in the Telengana Movement We went wrong in that struggle, afterwards we knew that it was a wrong step Now the right reactionaries want to do the same thing In Andhra history is against you Everybody who attempted to separate Andhra, and Telengana they have found that they will never succeed The Nizam tried We tried to have an indepenhe failed dent Telengana we failed Now the vested interests in Andhra want that they should separate They are also going to fail because it is a State based on one language and a common culture cannot divide it The economy of the country is the same you cannot separate The rivers flow from one area to the other you cannot separate it However much you can attempt you can never su-History has proved that the struggle there is a failure. I am sorry when Mr. Goray spoke as if it is a small thing the national movement, when India started the demand for linguistic States it came into

Potti Sriramulu sacrificed his life being for it and all the other States came only after Andhra Now some of the people in Andhra and some of the people in Telengana wanted that Andhra and Telengana should be separated Hundreds of people had to die Then somebody comes and says that they will not be allowed to And people die for that separate the Andhra people say, we will separate So many other people die What is this? Every two years when some Andhra leaders take it into their heads that there should be separation people are killed or butchered Should they not be ashamed that the people are killed? And for what? For a cause which cannot succeed because they know full well that the economy of the region the aspirations of the entire people are the same Together they will have to march Centainly adjustments will forward have to be made If backward areas are there they will have to be looked after because I am sure even in Andhra there are other regions which have been neglected, for example, the Rayalaseema area these backward areas will have to be looked after well It is not the Mulki Rules it is something more than that and behind this thing, some powerful forces are there What is happening all over the world? We are happy that the American Imperialism has been forced to come to an agreement in Vietnam But you must rememberthe cat is again on the wall and any time it may jump inside and it is time that we saw which side or area is weak am sure this Pakistan-India trouble will also come up again if we are not careful and if we are divided among ourselves If the vested interests are allowed to have the way they like what will happen isyou can be sure—our future also is going to be very dark. Foreign forces are at work to smash up the little unity which we were able to build up last time because of the Bangla Desh movement That unity may not be allowed to be continued

I would like to say that we have not taken the people into confidence. If during this period we had thought about land reforms and had allowed the agricultural labourer to have at least some land, some holding, this situation would not have come about. You would have got people to support you.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Will you complete, please?

SHRI BALACHANDRA MENON: Just two minutes. Again, I have to say that if you want to go forward concentrate in the main areas on the important projects of our country that is, agriculture. Agriproduces 49 per cent. of our cultura wealth. And this wealth is produced by the small peasant who does not have even security of tenure. He even does not have the land which will give him sufficient return. It is he who produces the wealth and he should be helped. In areas especially in the Indo-Gangetic belt why should there be difficulty about water? If only you could dig well you would have got water. Even the ordinary tanks could have supplied you enough water. Why do you not do it? This belt can become the centre of India's agrarian wealth. But it was not done. Still you say there is drought in the Indo-Gangetic plain where you have got the maximum amount of water. While you may think about your cauvery and coming together, the best thing for you will be to start the old practice of digging a large number of wells and tanks so that these areas can have some irrigation which will mean agricultural labour getting full work and higher wages and a bigger market for industrial goods and the peasantry improving their lot. there will be requirement of Certainly cloth and more of industrial goods will be consumed. The industrial sector will advance, the country will advance only when the agrarian sector is properly helped. Mahatma Gandhi was right when he said that our wealth lies in the villages, that

India's future has in its villages. That is where we have to concentrate. You can do a good deal if you can bring about land reforms and give proper wages to the agriculture labour who constitute the majority.

Other points I could not because I have no time.

THE VICE-CHAIRMAN (SHRI V.B. RAJU): The Railway Minister will make a statement.

## STATEMENT BY MINISTER RENEW RAILWAY PROJECTS IN MAHARASH-TRA BY WAY OF DROUGHT RELIEF

THE MINISTER OF RAILWAYS (SHRI L. N. MISRA): Mr Vice-Chairman, Sir, the State Government of Maharashtra have been representing for taking up certain railway projects in the Maharashtra State the earthwork portion of which could be done as drought relief works. The projects which have been under consideration for this purpose are:

- (a) New B.G. Line from Wani to Chanaka costing Rs. 5.3 crores—length 76 kms.
- (b) Conversion of Manmad to Purli Vaimath from M. G. to B.G. costing Rs, 28 crores-length 354 kms.
- (c) Conversion of Miraj-Latur from Narrow Gauge to Broad Gauge costing Rs 30 crores—length 326 kms
- (d) New BG line from Apta to Dasgaon as part of the Konkan line from Apta to Mangalore—total cost Rs 225 crores including rolling stock and interest during construction—length 910 kms.

It is unfortunate that a controversy has developed in regard to the subject. I have specifically referred to these lines along with certain others in my Budget Speech in paragraph 42. I quote:

"42.... there are certain important works of new lines and conversions presently under examination and active